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PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 404-L.—31st March, 2006.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act VII of 2006

THE EAST KOLKATA WETLANDS (CONSERVATION AND MANAGEMENT) ACT, 2006.

(Passed by the West Bengal Legislature.)

[Assent of the Governor was first published in the Kolkata Gazette, Extraordinary, of the 31st March, 2006.]

An Act to provide for conservation and management of the East Kolkata wetlands and for matters connected therewith and incidental thereto.

Whereas the wetlands act as regulator of water regime, source for underground water recharging, mechanism for waste water treatment, air quality purifier and store of water for fire-fighting and have great ecological significance for human life;

AND WHEREAS there is an increasing pressure on land for human settlement leading to filling up of the wetlands;

And whereas the East Kolkata wetlands are ecologically and socio-economically very important;

AND WHEREAS it is expedient to provide for conservation and management of the East Kolkata wetlands and for matters connected therewith and incidental thereto;

(Sections 1-3.)

It is hereby enacted in the Fifty-seventh Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title and commencement.

- 1. (1) This Act may be called the East Kolkata Wetlands (Conservation and Management) Act, 2006.
- (2) It shall be deemed to have come into force on the 16th day of November, 2005.

Definitions.

- 2. In this Act, unless the context otherwise requires,—
 - (a) "Authority" means the East Kolkata Wetlands Management Authority constituted under section 3;
 - (b) "Chairperson" means the Chairperson of the Authority;
 - (c) "East Kolkata wetlands" means such of the areas included in the list of Ramsar Sites as are specified in Schedule I and shown in the map in Schedule II.

Explanation I.—For the purposes of this Act, "Ramsar Sites" means the wetlands of international importance under Ramsar Convention.

Explanation II.—For the purposes of this Act, "Ramsar Convention" means the Ramsar Convention on Wetlands, Ramsar, Iran;

- (d) "land" includes any wetland;
- (e) "Land and Land Reforms Department" means the Land and Land Reforms Department of the Government of West Bengal;
- (f) "local body" means a *Panchayat* within the meaning of clause (1) of Article 243B, or a Municipality within the meaning of clause (1) of Article 243Q, of the Constitution or, in the absence of a *Panchayat* or Municipality, an institution of self-Government constituted or established under any other provision of the Constitution or by or under any Central Act or State Act;
- (g) "Member-Secretary" means the Member-Secretary of the Authority;
- (h) "notification" means a notification published in the Official Gazette;
- (i) "prescribed" means prescribed by rules made under this Act;
- (j) "State Government" means the Government of West Bengal in the Department of Environment;
- (k) "water body" includes any land holding water.

Constitution of East Kolkata Wetlands Management Authority.

- 3. (1) The State Government shall, with effect from such date as it may, by notification, appoint, constitute an Authority to be called the East Kolkata Wetlands Management Authority.
 - nagement Authority.

 (2) The Authority shall consist of the following Members:—

 (i) Chief Secretary to the Government of West Bengal, Chairperson;

(ii) Secretary, Department of Environment, Government of West Bengal, Member-Secretary; Member;

(iii) Secretary, Department of Urban Development, Government of West Bengal,

Member;

(iv) Secretary, Department of Irrigation and Waterways, Government of West Bengal,(v) Secretary, Department of Fisheries,

,

Government of West Bengal, (vi) Secretary, Department of Forest,

Member;

Government of West Bengal,

(vii) Secretary, Department of Municipal Affairs,

Member; Member;

Government of West Bengal, (viii) Secretary, Department of Land and Land Reforms,

Member;

Government of West Bengal,

(ix) Secretary, Department of Panchayat and Rural

Development Government of West Bengal

Member;

Development, Government of West Bengal,
(x) Chairman, West Bengal Pollution Control Board,

Member;

(xi) Member-Secretary, West Bengal Pollution Control Board,

Member;

(Section 4.)

(xii) Chief Executive Officer, Kolkata Metropolitan	Member;
Development Authority,	
(xiii) Commissioner, Kolkata Municipal Corporation,	Member;
(xiv) District Magistrate, 24-Parganas (South),	Member;
(xv) District Magistrate, 24-Parganas (North),	Member;
(xvi) three persons to be nominated by the State	Members;

Government of whom one each shall be from amongst the representatives of-(a) the non-Government organisations having expertise

in the field of wetland conservation;

(b) the non-Government organisations having expertise in the field of wetland management; and

(c) the fishermen's co-operative societies formed for the purpose under the West Bengal Inland Fisheries Act, 1984,

West Ben. Act XXV of 1984.

Member.

(xvii) one representative of the Institute of Environmental Studies and Wetland Management, Kolkata, to be nominated by the State Government.

(3) The Authority shall be a body corporate with the name specified in sub-section (1) having perpetual succession and a common seal with power to acquire, hold and dispose of property and to contract and may, by the aforesaid name, sue or be sued.

Functions and powers of Authority.

- 4. (1) The functions and powers of the East Kolkata Wetlands Management Authority shall be-
 - (a) to demarcate the boundaries of the East Kolkata wetlands on the field as shown in the map in Schedule II;
 - (b) to take measures or make an order to stop, undo and prevent any unauthorised development project in, or unauthorised use of, or unauthorised act on, the East Kolkata wetlands;
 - (c) to make an order directing demolition or alteration of any hoarding, frame, post, kiosk, structure, neon-signed or sky-sign, erected or exhibited illegally for the purpose of advertisement on any land within the East Kolkata wetlands:
 - (d) to make an order to prevent, prohibit or restrict any mining, quarrying, blasting, or other operation of like nature, for the purpose of protecting or conserving the East Kolkata wetlands;
 - (e) to take measures to abate pollution in the East Kolkata wetlands and conserve the flora, fauna and biodiversity in general;
 - (f) to prepare action plans conforming to the resolutions taken and recommendations made, from time to time, under the Ramsar Convention and to update the land use maps of the East Kolkata wetlands;
 - (g) to implement and monitor the activities specified in the action plans;
 - (h) to promote research and disseminate findings of such research among the stakeholders;
 - (i) to raise awareness about the utility of the wetlands in general and the East Kolkata wetlands in particular;
 - (j) to promote basic conservation principles like sewage fed pisciculture and eco-tourism in the East Kolkata wetlands;
 - (k) to enforce land use control in the substantially water body oriented areas and other areas in the East Kolkata wetlands;
 - (l) to detect changes of ecological character and in land use in the East Kolkata wetlands;
 - (m) to establish network with other Ramsar Sites in India;
 - (n) to conduct inquiry or scientific study for any purpose of this Act;
 - (o) to constitute expert committee for any purpose of this Act;
 - (p) to enter any land or premises, including to collect samples of air, water, soil and other biological resources, for any purpose of this Act;
 - (q) to call for relevant records and documents and information from any Department, organisation or local body for any purpose of this Act;

(Sections 5-10.)

- (r) to do such act, or pass such order, which may be necessary and expedient for the purpose of conservation and management of the East Kolkata
- (2) The Authority shall, before making an order under clause (b), or clause (c), or clause (d), of sub-section (1), give the person affected thereby a reasonable opportunity of being heard.

Term of office. allowances, etc. of nominated Member of Authority.

5. (1) The term of office and allowances of a nominated Member of the Authority shall be such as may be prescribed:

Provided that the State Government may, if it thinks fit, terminate, by order and for the reasons to be recorded in writing, the appointment of any nominated Member before the expiry of his term of office.

- (2) A nominated Member of the Authority may resign his membership under his hand addressed to the State Government and, on acceptance of such resignation by the State Government, he shall cease to be a Member as such.
- (3) Any vacancy, by resignation, death or otherwise, of a nominated Member shall be filled by fresh nomination by the State Government.

Meeting of Authority.

- 6. (1) The Authority shall meet at such place and time, and the meeting shall be conducted in such manner, as may be prescribed.
- (2) All orders and decisions of the Authority shall be authenticated by the Chairperson or by such other Member or such officer of the Authority as may be authorised in this behalf by the Chairperson.

Vacancy, etc. not to invalidate acts or proceedings of Authority.

7. No act or proceeding of the Authority shall be called in question on the ground merely of the existence of any vacancy in, or any defect in the constitution of, the Authority.

Officers and employees of Authority.

- 8. (1) The Authority may appoint such officers and employees as it considers necessary for the efficient performance of its functions.
- (2) The method of recruitment and the terms and conditions of service of the officers and employees shall be such as may be prescribed.

Explanation.—For the purposes of sub-section (1) and sub-section (2), the expression "officers and employees" does not include the Chairperson or the Member-Secretary or any other Member of the Authority.

(3) Notwithstanding anything contained in sub-section (1) or sub-section (2), the State Government, on request of the Authority, may, by order in writing, require, for performance of any function of the Authority, services of any officer or employee of the State Government by way of duties in addition to his normal duties.

Maintenance and preservation of land in East Kolkata wetlands.

Notwithstanding anything contained in any law for the time being in force, every person holding any land in the East Kolkata wetlands shall maintain and preserve such land in a manner that its area is not diminished, or its character is not changed, or it is not converted for any purpose other than the purpose for which it was settled or previously held, except with the previous sanction of the Authority under section 10.

Procedure for granting sanction.

- (1) Any person holding a land in the East Kolkata wetlands may apply, in such manner as may be prescribed, to the Authority for change of character or mode of use of the land.
- (2) The Authority shall, on receipt of the application, examine the merit of the case and, if necessary, inspect the proposed site.
- (3) After examination of the case and inspection, if any, of the proposed site under sub-section (2), the Authority shall refer the case to the Collector of the concerned District for taking necessary action for issuance of an order under section 4C of the West Bengal Land Reforms Act, 1955.

West Ben. Act X

(4) On receipt of the order from the Collector of the concerned District, the Authority may pass, in such form and with such restrictions and conditions as may be prescribed, an order granting sanction for change of character or mode of use of the land:

(Sections 11-16.)

Provided that if the sanction may result in filling up of any water body, the Authority shall, prior to granting sanction under this sub-section, require the person to create at an appropriate place within the East Kolkata Wetlands a water body of which the area shall not be less than the area of the water body which may be so filled up.

(5) Nothing in this section shall empower the Authority to grant sanction for change of character or mode of use of a land unless the change is for improvement or upkeep of the local environment and its surroundings.

Restoration of land to original character or mode of use.

11. (1) If the Authority is, either *suo motu* or on receipt of any information, satisfied that the character or mode of use of a land is being changed or has been changed in contravention of any provision of this Act, it may, by order in writing, require the person responsible for the change to restore the land, at his own expense, to the original character or mode of use within such period as may be specified in the order and, in case of default by such person, undertake the restoration by itself and recover the cost thereof as arrears of land-revenue:

Provided that before passing the order the Authority shall give the person a reasonable opportunity of being heard.

(2) The Authority may use appropriate technology and method in determining whether a land comprises or has comprised a wetland or whether water is being or has been drawn from a wetland so as to change the character or mode of use of the wetland or whether a wetland is being or has been filled up partially or fully or whether a wetland is being or has been encroached upon in any manner.

Fund of Authority.

12. The Authority shall have its own fund and the sums which may be paid to the Authority by the State Government and all other receipts, by way of grants, gifts, donations, benefactions or otherwise, of the Authority shall be carried to the fund and all payments by the Authority shall be made therefrom.

Accounts and audit.

- 13. (1) The Authority shall maintain proper accounts and other relevant records and prepare an annual statement of accounts in such form as may be prescribed.
- (2) The annual accounts of the Authority shall be audited by the Accountant-General, West Bengal.
- (3) The Accountant-General, West Bengal, shall have the same rights, privileges and authority in connection with such audit as the Accountant-General, West Bengal, generally has in connection with the audit of Government accounts and, in particular, shall have the right to demand the production of books, accounts, connected vouchers and other documents and papers and to inspect the office of the Authority.

Annual report.

14. The Authority shall prepare for each financial year, in such form and at such time each year as may be prescribed, its annual report giving a full account of its activities during such financial year and forward a copy thereof to the State Government.

Powers and duties of Chairperson and Member-Secretary.

- 15. (1) The Chairperson shall exercise such powers and discharge such duties as may be prescribed or as may, from time to time, be delegated to him by the Authority.
- (2) The Member-Secretary shall exercise such powers and discharge such duties as may be prescribed or as may, from time to time, be delegated to him by the Authority or the Chairperson.

Directions by State Government.

16. The Authority shall be guided, in performance of its functions, by such directions as may be given, from time to time, to it by the State Government:

Provided that no such direction shall be inconsistent with any provision of this Act.

(Sections 17-22.)

Power to include any area in, or enlarge any area of, East Kolkata wetlands.

- 17. (1) The State Government may, if it is of opinion that it is necessary or expedient in the public interest so to do, by notification, include any area in, or enlarge any area of, the East Kolkata wetlands and, thereupon, Schedule I and Schedule II shall be deemed to have been amended accordingly.
- (2) Every notification issued under sub-section (1) shall, as soon as may be after it is issued, be laid before the State Legislature.

Penalties.

- 18. (1) Whoever fails to comply with or contravenes any provision of this Act or the rules made, or orders issued, thereunder shall be guilty of an offence and shall, in respect of each such failure or contravention, be punished with imprisonment for a term which may extend to three years or with fine which may extend to one lac rupees or with both and, in case such failure or contravention continues, with an additional fine which may extend upto five thousand rupees for every day during which such failure or contravention continues after the conviction for first such failure or contravention.
 - (2) Every such offence shall be cognizable and non-bailable.

Offences by companies.

19. (1) Where an offence under this Act has been committed by a company, every person, who at the time the offence was committed, was in charge of, and was responsible to, the company for the conduct of the business of the company, as well as the company, shall be deemed to be guilty of the offence and shall be liable to be proceeded against and punished accordingly:

Provided that nothing contained in this sub-section shall render any such person liable to any punishment, if he proves that the offence was committed without his knowledge or that he had exercised all due diligence to prevent the commission of such offence.

(2) Notwithstanding anything contained in sub-section (1), where an offence under this Act has been committed by a company and it is proved that the offence has been committed with the consent or connivance of, or is attributable to, any neglect on the part of, any director, manager, secretary or other officer of the company, such director, manager, secretary or other officer shall also be deemed to be guilty of that offence and shall be liable to be proceeded against and punished accordingly.

Explanation.—For the purposes of this section,—

- (a) "company" means any body corporate, and includes a firm or other association of individuals; and
- (b) "director", in relation to a firm, means a partner in the firm.

Offences by officers of State Government or local bodies.

20. If any officer of the State Government or of a local body permits or neglects doing, or wilfully fails to do, any act whereby an offence under this Act is committed, he shall, notwithstanding anything contained in the service law applicable to him for the time being in force, be deemed to have committed under such service law misconduc: in discharge of his official duties and be subjected to the disciplinary proceedings and penalties accordingly.

Protection of action taken in good faith.

21. No suit, prosecution or other legal proceeding shall lie against the Authority or any Member, officer or employee thereof or the State Government or any officer or employee thereof for anything, or any damage caused or likely to be caused by anything, which is in good faith done or intended to be done under this Act or the rules made thereunder.

Act to override other laws. 22. The provisions of this Act shall have effect notwithstanding anything contained in any law for the time being in force or in any contract, express or implied, or in any instrument having effect by virtue of any law or in any custom or usage.

(Sections 23-25.)

Power to make rules.

- 23. (1) The State Government may, by notification, make rules for carrying out the purposes of this Act.
- (2) In particular and without prejudice to the generality of the foregoing power, such rules may provide for all or any of the following matters:—
 - (a) the term of office and allowances of a nominated Member of the Authority under sub-section (1) of section 5;
 - (b) the place and time and manner of conducting the meeting of the Authority under section 6;
 - (c) the method of recruitment and the terms and conditions of service of the officers and employees of the Authority under sub-section (2) of section 8:
 - (d) the manner of making application for change of character or mode of use of the land under sub-section (1) of section 10;
 - (e) the form and the restrictions and conditions of an order granting sanction for change of character or mode of use of the land under sub-section (4) of section 10;
 - (f) the form of maintaining accounts and other relevant records and preparing an annual statement of accounts under sub-section (1) of section 13;
 - (g) the form and time for preparing the annual report under section 14;
 - (h) the powers and duties to be exercised and discharged by the Chairperson and the Member-Secretary under section 15;
 - (i) any other matter which is required to be, or may be, prescribed.
- (3) All rules made under this section shall be laid, as soon as may be after it is made, before the State Legislature, while it is in session, for a total period of fourteen days which may be comprised in one session or in two or more successive sessions, and if, before the expiry of the session immediately following the session or the successive sessions aforesaid, the State Legislature agrees in making any modification in the rules, or the State Legislature agrees that such rules should not be made, the rules shall thereafter have effect only in such modified form or be of no effect, as the case may be; so, however, that any such modification or annulment shall be without prejudice to the validity of anything previously done under those rules.

Power to remove difficulties. **24.** (1) If any difficulty arises in giving effect to the provisions of this Act, the State Government may, for the purpose of removing such difficulty, by order published in the *Official Gazette*, make such provisions, not inconsistent with the provisions of this Act, as it may deem to be necessary or expedient:

Provided that no such order shall be made after the expiry of a period of two years from the commencement of this Act.

(2) Every order made under sub-section (1) shall, as soon as may be after it is made, be laid before the State Legislature.

Repeal and saving.

- **25.** (1) The East Kolkata Wetlands (Conservation and Management) Ordinance, 2005, is hereby repealed.
- (2) Notwithstanding such repeal, anything done or any action taken under the said Ordinance shall be deemed to have been validly done or taken under the corresponding provisions of this Act.

West Ben. Ord. VII of 2005.

Schedule I
[See clause (c) of section 2.]

District	Police Station	Mouza	J.L. No.	Area	Sl. No. as shown in the map in Schedule II
(1)	(2)	(3)	(4)	(5)	(6)
24-Parganas	Tiljola	Dhapa	2	as specified in Table 1	1.
(South)		Chowbaga	3	as specified in Table 2	2.
		Bonchtala	4	as specified in Table 3	3.
		Dhalenda	8	as specified in Table 4	4.
		Paschim Chowbaga	9	as specified in Table 5	5.
		Nonadanga	10	as specified in Table 6	36.
	Sonarpur	Chak Kolar Khal	1	as specified in Table 7	6.
		Karimpur	2	as specified in Table 8	7.
		Jagatipota	3	as specified in Table 9	8.
		Mukundapur	4	as specified in Table 10	9.
	1	Atghara	5	as specified in Table 11	10.
		Ranabhutia	6	as specified in Table 12	11.
		Kantipota	7	as specified in Table 13	12.
		Bhagabanpur	8	as specified in Table 14	13.
		Kharki	9	as specified in Table 15	14.
		Deara	10	as specified in Table 16	15.
		Kheadaha	11	as specified in Table 17	16.
		Khodahati	12	as specified in Table 18	17.
		Goalpota	13	as specified in Table 19	18.
		Kumapukuria	14	as specified in Table 20	19.
		Tardaha	15	as specified in Table 21	20.
		Tihuria	16	as specified in Table 22	21.
		Nayabad	17	as specified in Table 23	22.
		Samukpota	91	as specified in Table 24	23.
		Pratapnagar	92	as specified in Table 25	24.
		Garal	93	as specified in Table 26	25.
	Kolkata	Dakshin Dhapa Manpur	1	as specified in Table 27	34.
	Leather	Dhapa Manpur (presently	2	as specified in Table 28	35.
	Complex	Kochpukur)		-	
	1	Hatgachha	4	as specified in Table 29	26.
		Hadia	5	as specified in Table 30	27.
		Dharmatala Pachuria	6	as specified in Table 31	28.
		Kulberia	7	as specified in Table 32	29.
		Beonta	27	as specified in Table 33	30.
		Tardaha Kapashati	38	as specified in Table 34	31.
	Purba Jadabpur	Kalikapur	20	as specified in Table 35	33.
24-Parganas (North)	South Bidhan Nagar	Dhapa Manpur	1	as specified in Table 36	32.
	Rajarhat	Thakdari	19	as specified in Table 37	37.

Table 1
[See clause (5) of Schedule I.]

Substantially water body oriented area		Productive farming area		Urban/Rural	settlement area
	(I)		II)	(1)	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
38, 39, 41 to 85, 93 to 96, 108 to 111.	87 to 89, 91, 105, 106.		37, 40, 92.		
Sheet No. 2:		-			
206, 207, 209, 211, 212, 233, 235, 236, 241, 242, 256, 260, 263 to 266, 268.	229, 239, 255, 267.	205, 210, 230, 231, 237, 240, 243 to 248, 253, 254, 257 to 259, 261, 262.	203, 229, 239, 255, 267, 213 to 228, 232.	201, 202, 204, 208, 238, 249 to 252.	203, 213 to 228, 232.
Sheet No. 3:	<u> </u>	<u> </u>		•	
410, 417, 444, 446, 516, 545, 573, 599, 625, 645, 646, 649, 653, 654, 657.	402, 403, 443, 445, 447.	401, 404 to 409, 411 to 416, 418 to 420, 423 to 426, 428 to 442, 448 to 478, 479 to 514, 515, 517, 518 to 544, 546 to 572, 574 to 598, 600 to 624, 626 to 644, 647, 648, 650 to 652, 655, 658 to 673, 2901 to 2964.	402, 403, 443, 445, 447.	421, 422, 427 656.	
Sheet No. 4:					
720, 750, 824 840, 878 to 884, 887 to 900, 937, 948, 950, 951, 952, 954, 2827, 2857 to 2860.	708, 724, 725, 726, 732, 737, 739, 763, 788, 816, 817, 818, 820, 825, 826, 854, 876, 877, 885, 886, 949, 955 to 964, 970, 2742, 2744, 2764 to 2766, 2851 to 2856, 2861 to 2868.	701 to 707, 709 to 719, 721 to 723, 727 to 731, 733 to 736, 738, 740, 741, 742 to 749, 751 to 762, 764 to 787, 789 to 815, 819, 821 to 823, 827 to 839, 841 to 853,	708, 724, 725, 726, 732, 737, 739, 763, 788, 816, 817, 818, 820, 825, 826, 854, 876, 877, 885, 886, 901 to 936, 938 to 947, 949, 953, 955 to 964,		901 to 936, 938 to 947, 953.

Substantially water body oriented area		Productive farming area		Urban/Rural settlement area	
(1	()	(II)		(I	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
		855 to 869, 870 to 875, 965, 966, 967, 968, 969,	970, 2742, 2744, 2764 to 2766, 2851 to 2856, 2861 to 2868.		
		971 to 975, 976, 977, 978 to 989, 990 to 1000, 2701 to 2741,			
		2745 to 2750, 2751, 2752 to 2763, 2767 to 2826, 2828 to 2850.	•		
Sheet No. 5:					
1008, 1022, 1025, 1027 to 1032, 1034 to 1041, 1042 to 1046, 1048, 1085, 1086, 1088, 1090, 1092, 1105, 1106, 1108, 1110, 1111, 1115,	1010 to 1021, 1023, 1024, 1026, 1033, 1047, 1066, 1076, 1083, 1084, 1087, 1089, 1091, 1093, 1095, 1097 to 1099,	1001 to 1006, 1009, 1049 to 1065, 1067 to 1075, 1077 to 1080, 1081, 1082, 1093, 1094, 1100, 1101, 1102, 1103, 1107, 1109, 1112, 1114,	1007, 1010 to 1021, 1023, 1024, 1026, 1033, 1047, 1066, 1076, 1083, 1087, 1089, 1093, 1095 to 1099, 1104, 1113, 1117.		1084, 1091, 1096.
1118, 1121 to 1152.	1104, 1113, 1117.	1112, 1114, 1116, 1119, 1120.		Mary 175	
Sheet No. 6:				T	ng e værrer v
1574, 1579, 1582, 1583, 1602, 1604, 1607 to 1613, 1615 to 1619, 1622, 1623, 1644, 1680, 1681, 1685 to 1687, 1693, 1694, 1698, 1718, 1760, 1778, 1796 to 1800, 2001 to 2007, 2016 to 2020, 2023 to 2029, 2032 to 2035,	1560 to 1567, 1568, 1569 to 1573, 1575 to 1578, 1580, 1581, 1584 to 1588, 1590, 1591, 1594 to 1601, 1603, 1605 1606, 1614, 1620, 1621, 1624 to 1643, 1645 to 1675, 1677, 1679, 1682 to 1684, 1688 to 1692, 1695, 1696,	1589, 1592, 1593, 1676, 1678, 1699 to 1717, 1719 to 1745, 1755, 2031, 2069, 2071, 2077, 2097, 2105, 2106, 2108, 2111, 2114, 2124, 2152, 2156.	1560 to 1567, 1568, 1569 to 1573, 1575 to 1578, 1580, 1581, 1584 to 1588, 1590, 1591, 1594 to 1601, 1603, 1605, 1606, 1614, 1624 to 1643, 1645 to 1675, 1677, 1679, 1682 to 1684, 1688 to 1692, 1695, 1996, 1697,	2073, 2075, 2076, 2079, 2083, 2085, 2094, 2095, 2097, 2099, 2102,2113, 2115, 2117, 2120.	1620 to 1621.

	Substantially water body oriented area		Productive farming area		ettlement area
	(I)	(II)		(I	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
2038, 2043, 2058 to 2060, 2070, 2074, 2080, 2082, 2084, 2086, 2096, 2098, 2100, 2104, 2107, 2109, 2110, 2116, 2119, 2121, 2192.	1697, 1746 to 1753, 1754, 1756 to 1759, 1761 to 1765, 1767 to 1770, 1772 to 1777, 1779 to 1795, 2008 to 2015, 2021, 2022, 2030, 2036, 2037, 2039 to 2042, 2044, 2045, 2054 to 2057, 2061 to 2068, 2072, 2078, 2081, 2087 to 2093, 2112, 2118, 2122, 2123, 2125 to 2151, 2153 to 2191, 2193 to 2213.		1746 to 1753, 1754, 1756 to 1759, 1761 to 1765, 1767 to 1770, 1772 to 1777, 1779 to 1795, 2008 to 2015, 2021 to 2022, 2030, 2036, 2037, 2039 to 2042, 2044, 2045, 2054 to 2057, 2061 to 2068, 2072, 2078, 2081, 2087 to 2093, 2101, 2103, 2112, 2118, 2122, 2123, 2153 to 2191, 2193 to 2213.		
Sheet No. 7:					
1805 to 1812.		1801 to 1804.			

Table 2
[See column (5) of Schedule I.]

Mouza Chowbaga

Substantially water body oriented area		Agricultural area		Urban/Rural settlement area	
((I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full) Dag No. (part)		Dag No. (full)	Dag No. (part)
1 to 39, 49 to 51, 59, 60, 68 to 79, 83 to 89, 117, 119, 120, 124, 125, 127, 132, 141, 142, 145, 146.	57, 80 to 82, 105, 107, 108, 123.		107, 108, 123.	40 to 48, 52 to 56, 58, 61 to 67, 90 to 104, 106, 109 to 116, 118, 121, 122, 126, 128 to 131, 133 to 140, 143, 144, 147 to 665, 667 to 680, 682 to 720.	57, 80 to 82, 105.

Table 3
[See column (5) of Schedule I.]

Mouza Bonchtala

Substantially water body oriented area		Productive f	arming area	Urban/Rural settlement area	
([)	(I	I)	(I	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:			· .		· · · · · · · · · · · · · · · · · · ·
96, 119, 137, 262, 266, 487, 528, 545, 575, 591, 592, 598.	177, 224, 307, 526, 527, 601 to 603, 606.	73 to 81, 85 to 95, 97, 98, 110 to 118, 120 to 136, 138 to 155, 164 to 176, 180 to 203, 238 to 261, 263 to 265, 267 to 286, 288 to 303, 312 to 327, 329 to 333, 461 to 465, 469, 470, 489 to 525, 529 to 544, 546 to 574, 576 to 590, 593 to 597, 599, 600, 608, 655 to 662, 665, 668 to 673, 675,	26, 27, 82, 83, 84, 178, 179, 287, 526, 601 to 603, 606, 2582.		
		676, 693, 695, 2512 to 2514, 2573 to 2581, 2583 to 2590.			
Sheet No. 2:	T		T	1	
702, 718, 768, 785, 820, 845, 858, 902, 903, 937, 940, 988, 991, 1000, 1005, 1097, 1122 to 1126, 1127, 1129, 1131, 1142, 1143, 1165, 1217, 1219, 1221, 1222, 1325, 1336, 1337, 1343, 1347, 1351 to 1365, 1370 to 1378, 1380 to 1386,	813, 814, 832, 962, 976, 998, 1006 to 1121, 1265 to 1277, 1279, 1477, 1488 to 1490.	701, 703 to 717, 719 to 767, 769 to 784, 786 to 812, 815 to 819, 821 to 831, 833, 834 to 843, 844, 846 to 857, 859 to 901, 905 to 936, 938, 939, 941 to 961, 963 to 975, 977 to 987, 989, 990, 992 to 997, 999, 1001 to	813, 814, 832, 962, 976, 998, 1042 to 1044, 1061, 1065, 1066, 1070, 1076, 1077, 1101 to 1121, 1265 to 1277, 1279.	904, 1220, 1309, 1366 to 1369, 1379, 1387, 1389, 1391, 1393, 1395 to 1397, 1478, 1480, 2052, 2056.	1006 to 1041, 1045 to 1060, 1062 to 1064, 1067, 1069, 1071 to 1075, 1078 to 1100, 1477, 1488 to 1490.

Substantially water body oriented area		Productive farming area		Urban/Rural settlement area	
(1	()	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
1388, 1390, 1392, 1394, 1398 to 1476, 1479, 1481 to 1487, 1491 to 1529, 1538, 1539.		1004, 1128, 1130, 1132 to 1141, 1144 to 1164, 1166 to 1216, 1218, 1224 to 1264, 1278, 1280 to 1308, 1310 to 1324, 1326 to 1335, 1338 to 1342, 1344 to 1346, 1348 to 1350, 1530 to 1537, 1540 to 1592, 1594 to 1934, 1936 to 1964, 1966 to 2051, 2053 to 2055, 2057 to 2095.			

Table 4
[See column (5) of Schedule I.]
Mouza Dhalenda

Substantially water body oriented area		Productive farming area		Urban/Rural settlement area	
(I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
2, 52, 58, 60, 66, 67, 89 to 91, 123, 124, 141, 146, 148, 166, 173, 180, 181, 184, 211, 213, 215, 217, 221, 224, 231 to 235, 239, 240, 241 to 265, 267, 268, 269, 270 to 273, 278, 294 to 326, 327, 362, 384, 391 to 394.	17, 62, 69, 70, 140, 187 to 209, 212, 225, 236, 237.	68, 71 to 80, 83 to 88, 92, 93, 338 to 361, 363 to 372, 374 to 383, 385 to 389.		1,3 to 6, 8 to 16 18 to 20, 21 to 51, 53 to 57, 59, 61, 63 to 65, 81, 82, 94 to 122, 125 to 139, 142 to 145, 147, 149 to 165, 167 to 172, 174 to 179, 182, 183, 185, 186, 210, 214, 216, 218 to 220, 222, 223, 226 to 230, 238, 266, 274 to 277, 279 to 293, 328 to 337.	17, 62, 69, 70, 140, 187 to 209, 212, 225, 236, 237.

Table 5
[See column (5) of Schedule I.]
Mouza Paschim Chowbaga

Substantially water body oriented area		Agricultural area		Urban/Rural settlement area	
(1	I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
21, 70, 71, 73, 74, 76, 78, 79 to 86, 95 to 113, 117 to 120, 122 to 124, 129, 131, 133, 135, 171, 172 to 174, 176 to 178, 181 to 185, 196, 211 to 218, 219, 222 to 225, 232, 234.	2 to 4, 11, 22 to 26, 68, 69, 94, 132, 186, 187, 208, 235.	114 to 116, 175, 230, 231.	235.	1, 5 to 10, 12 to 20, 27 to 67, 72, 114, 75 to 77, 87 to 93, 125 to 128, 130, 134, 136 to 144, 146, 147, 149 to 170, 179, 180, 188 to 195, 204 to 207, 209, 210, 219 to 221, 226 to 229, 233.	2 to 4, 11, 22 to 26, 68, 69, 94, 132, 186, 187, 208.

Table 6
[See column (5) of Schedule I.]

Mouza Nonadanga

í	y water body ed area	Agricult	Agricultural area		Urban/Rural settlement area	
((I)	(II)		(III)		
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	
Sheet No. 3:						
324, 325, 329, 330, 331/459, 332, 333/470, 334 to 339.	319, 322, 323, 343.			447, 340.	319, 322, 323, 343.	
Sheet No. 4:						
501 to 509, 512, 513, 572 to 580, 594.						
Sheet No. 5:			-			
657, 658.				601, 602, 603.		

Table 7
[See column (5) of Schedule I.]
Mouza Chak Kolar Khal

	y water body ted area	Agricult	tural area	l area Urban/Rural settlement	
	(I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
9, 10, 32, 39, 44, 48, 52, 65,	34.			1 to 8, 11 to 31, 33, 35 to 38,	34.

Substantially water body oriented area		Agricultural area		Urban/Rural settlement area		
(I)	(1	(II) (III)		I)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	
102, 105, 125 to 128, 140, 147, 148, 153.				40 to 43, 45 to 47, 49 to 51, 53 to 64, 66 to 101, 103, 104, 106 to 124, 129 to 139, 141 to 146, 149 to 152, 154 to 162.		

Table 8
[See column (5) of Schedule I.]
Mouza Karimpur

Substantially water body oriented area		Agricult	Agricultural area		Urban/Rural settlement area	
	(I)	(II)		(III)		
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	
9, 12, 13, 37, 39, 66, 67.	8, 14, 15, 16, 20, 44, 48, 50, 51, 59, 68, 71, 73, 76, 78, 81, 86, 87, 95, 97, 98.			1 to 7, 10, 11, 17 to 19, 21 to 36, 38, 40 to 43, 45 to 47, 49, 52 to 58, 60 to 65, 69, 70, 72, 74, 75, 77, 79, 80, 82, 83, 84, 85, 88, 89, 90, 91, 92, 93, 94, 96.	8, 14, 15, 16, 20, 44, 48, 50, 51, 59, 68, 71, 73, 76, 78, 81, 86, 87, 95, 97, 98.	

Table 9
[See column (5) of Schedule I.]
Mouza Jagatipota

Substantially water body oriented area		Agricult	Agricultural area		Urban/Rural settlement area	
((I)	(II)		(III)		
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	
3, 7, 16, 19, 17, 20, 23, 24, 25.	14, 15, 33, 46,			1, 2, 4 to 6, 8 to 13, 18, 21, 22, 26 to 32, 34 to 45, 47 to 62.	14, 15, 33, 46.	

Table 10

[See column (5) of Schedule I.]

Mouza Mukundapur

Substantially water body oriented area		Agricult	ural area	rea Urban/Rural settlement area (III)	
(I)	(II)			
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
19, 26, 33 to 36, 39 to 41, 42, 43 to 45, 80, 81, 82, 90, 110, 111, 113.	4, 9, 10, 12, 18, 20, 25, 27, 31, 32, 37, 38, 48, 50, 53, 54, 60, 76, 84.			1 to 3, 5 to 8, 11, 13 to 17, 21 to 24, 28 to 30, 46, 47, 49, 51, 52, 55 to 83, 85 to 89, 91 to 109, 112, 114 to 118.	4, 9, 10, 12, 18, 20, 25, 27, 31, 32, 37, 38, 48, 50, 53, 54, 60, 76, 84.

Table 11

[See column (5) of Schedule I.]

Mouza Atghara

1	y water body ed area	Agricult	tural area	Urban/Rural settleme	
((I)		(II)		II)
Dag No. (full)	Dag No. (part)	Dag No. (full) Dag No. (part)		Dag No. (full)	Dag No. (part)
31, 37, 123, 155, 157 to 164, 176.	36, 57, 95, 100, 112, 114, 151, 154, 156.			1 to 30, 32 to 35, 38 to 56, 58 to 94, 96 to 99, 101 to 111, 113, 115 to 122, 124 to 150, 152, 153, 165 to 175.	36, 57, 95, 100, 112, 114, 151, 154, 156.

Table 12

[See column (5) of Schedule I.]

Mouza Ranabhutia

•	y water body ed area	- I		Urban/Rural settlement area	
(I)	(1	I)	(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
12, 28, 32, 40, 60, 87, 88, 89, 91, 94, 98, 108, 114, 117, 125, 127, 128, 129, 132, 134, 135, 139, 142, 144 to 149, 151 to 158, 160, 161, 162, 163, 165, 169, 171, 173, 174,	2, 6, 15, 35, 37, 38, 44 66, 68, 69, 70, 77, 80, 81, 85, 95, 97, 99, 101, 102, 103, 104, 105, 106, 107, 109, 110, 111, 112, 120, 121, 123, 124, 126, 130, 136, 143,			1, 3 to 5, 7 to 11, 13, 14, 16 to 27, 29 to 31, 33, 34, 36, 39, 41 to 43, 45 to 59, 61 to 65, 67, 71 to 76, 78, 79, 82, 83, 84, 86, 90, 92, 93, 96, 100, 113, 115,	2, 6, 15, 35, 37, 38, 44, 66, 68, 69, 70, 77, 80, 81, 85, 95, 97, 99, 101, 102, 103, 104, 105, 106, 107, 109, 110, 111, 112, 120, 121, 123, 124, 126, 130, 136, 143, 150,

	y water body ed area	Agricultural area		Urban/Rural settlement area	
(I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
176 to 178, 182, 183, 188 to 192, 195, 196, 198, 199, 200, 202, 203, 206, 207, 209, 210, 211, 214, 217, 219 to 228, 230 to 233, 235, 236, 239, 241, 243, 245 to 247, 249, 250, 251, 254 to 257, 264, 269, 271, 273.	150, 159, 164, 184 to 186, 187, 197, 201, 204, 205, 208, 213, 215, 216, 218, 234, 237, 238, 240, 242, 244, 248, 252, 253, 265.			116, 118, 122, 131, 133, 137, 138, 140, 141, 166 to 168, 170, 172, 175, 179, 180, 181, 193, 194, 212, 229, 258 to 263, 266, 267, 268, 270, 272.	159, 164, 184 to 186, 187, 197, 201, 204, 205, 208, 213, 215, 216, 218, 234, 237, 238, 240, 242, 244, 248, 252, 253, 265.

Table 13
[See column (5) of Schedule I.]
Mouza Kantipota

	y water body ed area	Agricul	tural area	Urban/Rural	settlement area
(I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
2 to 19, 21 to 26, 29, 31 to 40, 42, 49, 51, 52, 53, 56, 59, 60, 66, 70, 71 to 77, 79 to 94, 98 to 103, 105 to 107, 109, 111, 112, 115, 116, 122 to 124, 127 to 133, 136 to 146, 148 to 182, 191, 192, 195, 196, 199 to 202, 208, 212 to 215, 218, 222 to 224, 227 to 229, 231, 232, 234, 235, 248 to 252, 255, 256, 259 to 262, 264 to 277, 280 to 285, 289, 290, 292 to 297, 299, 300, 308, 312 to 316, 321 to 323, 327, 337, 338, 339, 340, 342.	1, 20, 27, 28, 30, 41, 43, 45, 46, 47, 48, 50, 55, 57, 58, 67, 68, 69, 78, 108, 110, 125, 126, 147, 194, 206, 207, 209, 226, 233, 253, 254, 258, 278, 279, 286, 288, 307, 317, 318, 324, 325, 329, 332, 334 to 336.		20, 78, 110, 147.	44, 54, 61 to 65, 95 to 97, 104, 113, 114, 117 to 121, 134, 135, 183 to 190, 193, 197, 198, 203, 204, 205, 210, 211, 216, 217, 219 to 221, 225, 230, 236 to 247, 257, 263, 287, 291, 298, 301 to 306, 309 to 311, 319, 320, 326, 328, 330, 331, 333, 341, 343, 344.	1, 27, 28, 30, 41, 43, 45, 46, 47, 48, 50, 55, 57, 58, 67, 68, 69, 78, 108, 110, 125, 126, 194, 206, 207, 209, 226, 233, 253, 254, 258, 278, 279, 286, 288, 307, 317, 318, 324, 325, 329, 332, 334 to 336.

Table 14
[See column (5) of Schedule I.]

Mouza Bhagabanpur

	Substantially water body oriented area		ural area	Urban/Rural s	settlement area
((I)	(1)	I)	(I	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
3, 4, 14 to 27,	32, 39, 102,			1, 2, 5 to 13,	32, 39, 102,
28, 30, 31,	166.			29, 41, 45,	166.
33 to 38, 40,			,	47 to 94, 99,	
42, 43, 44, 46,				105, 106, 118,	
95 to 98, 100,				119 to 164,	
101, 103, 104,				167 to 219,	
107, 108, 109 to				221 to 229,	
117, 165, 220,				231 to 258,	
230, 259 to 262.				263.	
Sheet No. 2:	-				
301, 302, 315,	303 to 314,			338, 355 to 361,	303 to 314,
320, 321, 342,	316 to 319,			363 to 366, 375,	316 to 319,
346, 347, 353,	322 to 337,			377 to 379, 381,	322 to 337,
362, 367, 368,	339 to 341,			383, 384, 385,	339 to 341,
371 to 374, 382,	343 to 345,			387 to 389,	343 to 345,
411, 461, 462,	348 to 352,			391 to 398,	348 to 352,
466 to 508,	354, 369, 370,			400 to 410,	354, 369, 370,
511 to 527, 529,	376, 380, 386,			412 to 460,	376, 380, 386,
530 to 551, 554,	390, 399, 509,			463 to 465,	390, 399, 509,
557, 565, 568,	510, 528, 558,			552, 553, 555	510, 528, 558,
576.	567, 570, 572.			556, 559 to 564,	567, 570, 572.
				566, 569, 571,	
		·		573 to 575.	
Sheet No. 3:					
619, 638, 651,	616, 653, 661 to		666, 687.	601, 602 to 615,	616, 653, 661 to
654, 667, 668,	666, 669, 671 to			617, 618, 620 to	665, 669, 671 to
670, 679, 680,	678, 682 to 686,			637, 639 to 650,	678, 682 to 686,
681, 688 to 691.	687, 692, 693.			652, 655 to 660.	692, 693.
Sheet No. 4:	1.				
701 to 703, 704,	720, 787.			711 to 717, 723,	720, 787.
705 to 710,				725, 726, 728 to	
718, 719, 721,				738, 740 to 772,	
722, 724, 727,				774, 775, 778 to	
739, 773, 776,				783.	
777, 784 to 786,					
788.					

Table 15 [See column (5) of Schedule I.] Mouza Kharki

Substantially water body oriented area		Agricultural area		Urban/Rural settlement area	
()	()	I)	I)	(1	(II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
1, 2, 4 to 9,	3, 10,11 to 23,			45, 51, 59, 62,	3, 10, 11 to 23,
24 to 29, 31,	30, 33, 39 to 41,			68, 74, 121,	30, 33, 39 to 41,
32, 34 to 38,	52, 106 to 109,		-	122, 125 to 128	52, 106 to 109,
42 to 44, 46 to 50,	119, 145, 150,			129, 132, 133,	119, 145, 150,
53 to 58,	151, 153, 168,			135, 136, 137,	151, 153, 168,
60, 61, 63 to 67,	206, 207, 209,			143, 146, 161,	206, 207, 209,
69 to 73, 75 to	219, 220, 221,			184, 225, 230,	219, 220, 221,
105, 110 to 118,	222, 223, 228,			240.	222, 223, 228,
120, 123, 124,	229, 231, 232,				229, 231, 232,
130, 131, 134,	233, 236, 242,				233, 236, 242,
138 to 142, 144,	243, 244, 245,				243, 244, 245,
147 to 149, 152,	246, 247.				246, 247.
154 to 160,					
162 to 167,					
169 to 183,					
185 to 205, 208,					
210, to 218, 224,					
226, 227, 234,					
235, 237 to					
239, 241, 248 to					
284.					
Sheet No. 2:					
301 to 314, 316,	315, 334, 335,				315, 334, 335,
317 to 333, 337,	336, 339, 341,				336, 339, 341,
338, 340, 344,	342, 343, 345,				342, 343, 345,
346, 347, 349,	348, 350, 353,				348, 350, 353,
351, 352, 356 to	354, 355, 360,				354, 355, 360,
359, 362 to 373.	361.				361.

Table 16 [See column (5) of Schedule I.]

Mouza Deara

	y water body ed area	Agricult	ural area	Urban/Rural s	settlement area
(I)	(II)		(I	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
1 to 4, 10, 18,	6 to 9, 13 to 17,			5, 11, 12, 25,	6 to 9, 13 to 17,
19, 28, 46, 54 to	20 to 24, 26, 27,			33 to 36,	20 to 24, 26, 27,
56, 60, 67 to 74,	29, 30 to 32, 37,			38 to 43,	29 to 32, 37, 44,
76, 77 to 80, 84,	44, 45, 49, 50,			47, 48, 51 to 53	45, 49, 50, 57,
85, 97 to 105,	57, 58, 61, 62, 64			59, 63, 81, 86 to	58, 61, 62, 64 to
107 to 111, 115,	to 66, 75, 82, 83,			93, 95, 96, 113,	66, 75, 82, 83, 94,
119 to 121, 132,	94, 106, 112,			117, 118, 122,	106, 112, 114,
133, 135 to	114, 116, 123 to			126, 128, 131,	116, 123 to 125,
151, 153, 164,	125, 127, 129,			134, 152, 154 to	127, 129, 130,
171, 174 to 192,	130, 158, 165,			157, 159 to 163,	158, 165, 166,
195 to 214, 226,	166 170, 172,			167 to 169, 193,	170, 172, 173,
229, 231 to 233,	173, 194, 217,			215, 216, 220 to	194, 217, 218,
235, 236, 237,	218, 219, 223 to			222, 234, 261 to	219, 223 to 225,
238, 254 to 259,	225, 227, 228,			264, 266, 270 to	227, 228, 230,
268, 269, 274,	230, 239, 240 to			273, 280, 320,	239, 240 to 253,
276 to 279, 281	253, 260, 265,			324, 325, 334 to	260, 265, 267,
to 319, 321,	267, 275, 323,			338, 340, 342,	275, 323, 339,
322, 326 to 328,	339, 349, 354,			427, 445, 452,	349, 354, 355,
329 to 333, 341,	355, 424 to 426,			453, 468 to 470,	424 to 426,
343 to 348, 350	428, 429, 431,			472, 480, 481,	428, 429, 431,
to 353, 356 to	436 to 438, 444,			483 to 489, 513,	436 to 438, 444,
423, 430, 432 to	447, 449, 458,			522, 524, 525,	447, 449, 458,
435, 439, 440 to	474 to 478, 512,			528, 530, 532,	474 to 478, 512,
443, 446, 448,	520, 523, 529,			533, 576, 578,	520, 523, 529,
450, 451, 454 to	531, 536 to 539,			579, 593, 594.	531, 536 to 539,
457, 459 to 465,	573 to 575, 580,				573 to 575,
466, 467, 471,	581, 584 to 587,				580, 581,
473, 479, 482,	596.				584 to 587,
490 to 511, 514					596.
to 519, 521, 526,			·		
534, 535, 540 to					
572, 577, 582,					
583, 588 to 590,					
591, 592, 595,					
597.					

	y water body ed area	Agricult	ural area	Urban/Rural s	ettlement area
()	I)	(1	II)	(II	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 2:					_
701, 702, 703, 731, 733, 738, 742, 747 to 749, 751, 768 to 772, 775, 777 to 779, 784, 785, 788 to 790, 806 to 808, 810, 822 to 833, 835 to842, 843, 844, 846, 849, 850, 859 to 861, 866 to 868, 873 to 875, 880, 882 to 885, 888, 900, 902, 915, 916, 919, 920, 929, 930, 935 to 944, 947 to 951, 972, 973, 986 to 988, 992, 995, 999, 1000 to 1005, 1025, 1028 to 1030, 1032, 1034, 1035, 1036, 1037, 1045, 1046, 1048 to 1058, 1070, 1072, 1074, 1076, 1086 to 1114.	706, 708, 711, 717, 719, 723, 726 to 728, 730, 735, 737, 739, 740, 746, 750, 753, 754, 759, 760, 763, 764, 773, 774, 787, 791, 792, 794 to 796, 799, 800, 813 to 815, 817, 820, 821, 845, 847, 848, 856, 858, 864, 869, 872, 876, 877, 878, 881, 898, 906, 913, 917, 928, 932, 933, 934, 945, 946, 956, 970, 975, 977, 982, 983 to 985, 991, 996, 997, 1007, 1008, 1013, 1033, 1047, 1071, 1073, 1075.	897.	817, 821, 1071. 1073, 1075.	704, 705, 707, 709, 710, 712 to 716, 718, 720 to 722, 724, 725, 729, 732, 734, 736, 741, 743 to 745, 752, 755 to 758, 761, 762, 765 to 767, 776, 780 to 783, 786, 793, 797, 798, 801 to 805, 809, 811, 812, 816, 818, 819, 834, 851 to 855, 857, 862, 863, 865, 870, 871, 879, 886, 887, 889 to 897, 899, 901, 903 to 905, 907 to 912, 914, 918, 921 to 927, 931, 952 to 955, 957 to 969, 971, 974, 976, 978 to 981, 989, 990, 993, 994, 998, 1006, 1009 to 1012, 1014 to 1024, 1026, 1027, 1031, 1038 to 1042, 1043, 1044, 1061 to 1069, 1074, 1077 to 1085.	706, 708, 711, 717, 719, 723, 726 to 728, 730, 735, 737, 739, 740, 746, 750, 753, 754, 759, 760, 763, 764, 773, 774, 787, 791, 792, 794 to 796, 799, 800, 813 to 815, 820, 845, 847, 848, 856, 858, 864, 869, 872, 876, 877, 878, 881, 898, 906, 913, 917, 928, 932, 933, 934, 945, 946, 956, 970, 975, 977, 982, 983 to 985, 991, 996, 997, 1007, 1008, 1013, 1033, 1047.

Table 17
[See column (5) of Schedule I.]

Mouza Kheadaha

	Substantially water body oriented area		Agricultural area		settlement area
(I)		II)	(I)	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
1 to 3, 5, 8 to 10, 12, 14, 15, 27, 86 to 88, 93, 129, 152, 231, 304, 360, 380, 381, 691, 702.	4, 6, 11, 13, 16, 18 to 20, 22, 24 to 26, 30, 37 to 40, 44, 48, 69, 70 to 72, 76, 77, 99, 120, 123, 125, 128, 131, 135 to 137, 147, 156, 172, 174, 211, 224, 235,	29, 31, 32, 49 to 52, 54 to 56, 58 to 65, 67, 68, 73 to 75, 79 to 82, 223, 232, 237 to 244, 282 to 284, 289, 313 to 316, 318, 319, 320, 327 to 350, 352, 353,	24, 30, 37 to 40, 41 to 43, 44, 48, 57, 69, 70 to 72,76, 77, 78, 83, 96, 145, 179 to 181, 195, 203, 210, 211, 224, 235, 321 to 323, 351, 363, 365,	7, 17, 21, 23, 28, 33 to 36, 45 to 47, 53, 66, 84, 85, 89 to 92, 94, 95, 97, 98, 100 to 119, 121, 122, 124, 126, 127, 130, 132 to 134,138 to 144, 146, 148 to 155,	4, 6, 11, 13, 16, 18 to 20, 22, 25, 26, 37 to 40, 41 to 43, 57, 78, 83, 96, 99, 120, 123, 125, 128, 131, 135 to 137, 145, 147, 156, 172, 174, 179 to 181, 195, 203,

	y water body ed area	Agricultu	iral area	Urban/Rural se	ettlement area
(I)	(II)	()	(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
	291, 293 to 295, 321 to 323, 325, 354, 363, 365 to 368, 386, 392 to 396, 399, 706, 717.	357, 359, 364, 378, 379, 382 to 385, 387 to 391, 397, 398, 400, 692 to 701, 709, 713 to 716, 718, 735, 738, 741, 742, 748 to 750.	367, 368, 386, 392 to 396, 399, 706, 717.	157 to 171, 173, 175 to 178, 182 to 194, 196 to 202, 204 to 209, 212 to 222, 225 to 230, 233, 234, 236, 245, 246, 247 to 281, 285 to 288, 290, 292, 296 to 303, 305 to 312, 317, 324, 326, 355 to 356, 358, 361, 362, 369 to 377, 703 to 705, 707, 708, 710 to 712, 719 to 734, 736, 737, 739, 740, 743 to 747.	210, 291, 293 to 295, 325, 354, 363, 366, 368, 386, 393, 394.
Sheet No. 2:					T
516, 536, 540, 601.	401, 463, 464, 470, 471, 474, 484, 486, 513, 515, 586, 617, 641, 902, 907.	406, 407, 418 to 445, 450 to 453, 462, 465 to 469, 475, 476, 499 to 501, 504 to 512, 514, 521 to 535, 541 to 548, 550 to 585, 587 to 589, 602 to 614, 631 to 640, 642 to 652, 656 to 659, 661, 663 to 681, 686, 687, 689, 690, 901, 903, 905, 906.	446, 447, 483, 513, 515, 519, 520, 549, 586, 615, 616, 621, 626 to 630, 641, 662, 685, 902, 907.	402 to 405, 408 to 417, 448, 449, 454 to 461, 472, 473, 477 to 482, 485, 487 to 498, 502, 503, 517, 518, 537 to 539, 590 to 600, 618 to 620, 622 to 625, 653 to 655, 660, 682 to 684, 688, 904, 908 to 917.	401, 446, 447, 463, 464, 470, 471, 474, 483, 484, 486, 519, 520, 549, 615, 616, 617, 621, 626 to 630, 662, 685, 902.

Table 18 [See column (5) of Schedule I.]

Mouza Khodahati

·							
Substantially water body oriented area		Agricult	ural area	Urban/Rural settlement area			
(1	[)	(I	I)	(I	II)		
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)		
Sheet No. 1:							
3, 5, 8, 84, 98, 116, 140, 154, 155, 157, 159, 161 to 164.	7, 9, 10 to 17, 19, 21, 22, 31, 79, 97, 103 to 107, 113, 119, 120, 121, 122, 124, 141, 145, 146, 150, 151, 152, 153, 156, 158, 160, 165, 166.		2,21, 22, 106, 113, 114, 115, 117, 118, 119, 120, 121, 122, 123, 124, 141, 145, 146, 150, 151, 152, 153, 158, 160, 165, 166.	1,4, 6, 18, 20, 23, 24, 25 to 30, 32 to 78, 80 to 83, 85 to 96, 99 to 102, 108 to 110, 111, 112.	2,7,9, 10 to 17, 19, 31, 79, 97, 103 to 107, 114, 115, 117, 118, 120, 123, 156.		

	Substantially water body oriented area		ural area	Urban/Rural s	ettlement area
(I)	(1	(I)	(I)	(I)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 2:					
327, 425, 441 to 443, 478, 533 to 534, 537.	203, 208, 210, 211, 213, 219, 221, 229, 237,	287, 288, 289, 359, 362 to 372, 374, 375, 423,	301, 323, 348, 354, 355, 432, 434, 435,	200 to 202, 204 to 207, 209, 212, 214 to 218, 220, 222	203, 208, 210, 211, 213, 219, 221, 229, 237,
	238, 292, 299, 300, 301, 306, 309, 323, 342, 379, 383, 385, 391, 393 to 395, 397, 400, 431, 432, 434, 444, 460, 465, 488, 489, 492, 493, 494, 498, 499, 500, 531, 532, 535, 536, 538, 539, 540, 541, 542, 543, 561, 594.	426, 433, 434, 437 to 440, 445, 446, 452, 455, 456 to 458, 464, 467, 479 to 487, 490, 491, 530 544, 345, 546, 547 to 549, 550 to 552, 560, 562, 612.	434, 433, 444, 447, 460, 465, 492, 493, 494, 495, 498, 499, 500, 531, 532, 538, 539, 540, 541, 542, 543, 556, 557, 561, 641 to 643, 644 to 646, 647.	to 228, 230 to 236, 239 to 286, 290, 291, 293 to 298, 302 to 305, 307, 308, 310 to 322, 324 to 326, 328 to 341, 343 to 347, 349 to 353, 356 to 358, 360, 361, 373, 376 to 378, 380 to 382, 384, 386 to 390, 392, 396, 398, 399, 401 to 422, 424, 427 to 430, 436, 448, 449, 450, 451, 453, 454, 459, 461 to 463, 466, 469, 470 to 477, 496, 497, 553 to 555, 583, 584, 585, 586, 595, 596, 605 to 611, 613 to 617,	238, 292, 299, 300, 301, 306, 309, 342, 348, 354, 355, 379, 383, 385, 391, 393 to 395, 397, 400, 431, 432,
		**************************************		648 to 654.	
Sheet No. 3:	 				
	508, 510, 517, 519, 522, 523, 526, 623, 628, 630, 637, 638.	502 to 507, 509, 511 to 516, 518, 520, 521, 524, 525, 527 to 529, 558, 559, 563 to	508, 510, 517, 519, 522, 523, 526, 623, 628, 630, 637, 638.	618, 619.	
·		567, 568 to 582, 625 to 627, 629, 631 to 636, 639, 640.			

Table 19
[See column (5) of Schedule I.]

Mouza Goalpota

	y water body ed area	Agricultural area		Urban/Rural settlement area	
((I)		.(II)		II)
Dag No. (full)	Dag No. (part)	Dag No. (full) Dag No. (part)		Dag No. (full)	Dag No. (part)
43, 52, 92.	1, 10, 12, 14, 46, 50, 51, 60, 61, 93.	2 to 6, 9, 15 to 20, 22 to 39, 40, 42, 58, 69 to 83, 85 to 91.	1, 46, 51, 65, 93.	7, 8, 11, 13, 21, 47, 48, 49, 53 to 57, 59, 62 to 64, 66 to 68, 84.	10, 12, 14, 50, 60, 61, 65.

Table 20 [See column (5) of Schedule I.] Mouza Kumarpukuria

1	y water body ed area	Agricultu	ıral area	Urban/Rural s	ettlement area
(<u>(I)</u>	(II)		(I)	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
8, 124.	1, 2, 5, 6, 21, 61, 83, 84, 95, 123, 188.	3, 4, 7, 9 to 20, 22, 24, 26 to 32, 34 to 36, 38, 40, 41, 43 to 48, 85 to 91, 93, 94, 96 to 114, 117 to 122, 126 to 187, 189 to 197, 200 to 211.		. 25, 33, 37, 39, 49 to 60, 62, 65 to 79, 80 to 82, 125, 199.	1, 23, 42, 64, 83, 84, 92, 115, 188, 198.

Table 21
[See column (5) of Schedule I.]

Mouza Tardaha

	y water body ed area	Agricultu	ıral area	Urban/Rural s	settlement area
(I)	(II)		(I	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
19, 2503, 2521, 2522.	15, 16, 17, 21, 22, 23, 49, 2520.	1 to 13, 14, 16 to 18, 20, 24 to 48, 50, 2501 to 2519, 2523 to 2527.	15, 16, 17, 21, 22, 23, 49, 2520.		
Sheet No. 2:					
87, 112, 153, 257, 296, 298, 321, 329, 338 to 340.	70, 74, 117, 172, 173, 183 to 185, 187, 188, 189, 193, 194, 196, 197, 198, 199, 200, 201 to 206, 208 to 215, 217 to 219, 221, 222, 223, 299, 301, 303, 307, 308, 309, 310, 312 to 313, 314, 316, 318, 319, 320, 322, 323, 325 to 327, 328, 330, 332, 333, 335, 337, 341 to 345, 348, 349, 351, 355, 371, 375, 414, 420, 421, 422, 425, 429, 430, 471, 484 to 486.	54, 71 to 73, 75, 76, 78, 82, 84, 88 to 90, 92, 98, 99, 109 to 111, 114, 116 to 119, 120, 122 to 124, 129 to 132, 134 to 146, 148 to 152, 154 to 171, 174 to 182, 186, 190 to 192, 195, 207, 216, 220, 224 to 242, 259 to 262, 271, 284 to 295, 297, 300, 302, 306, 315, 317, 324, 331, 334, 336, 350, 352, 357 to 369, 372 to 374, 376 to 389, 399 to 408, 411 to 413, 416 to 419, 423, 424, 426, 427, 428, 431 to 470, 472 to 481, 483, 487 to 489.	51 to 53, 55 to 56, 67, 69, 70, 74, 77, 81, 85, 93, 96, 97, 100, 107, 108, 113, 115, 117, 128, 133, 147, 172, 183 to 185, 187, 188, 193, 194, 196, 197, 198, 199, 200, 201 to 206, 208 to 215, 217, 218, 219, 221 to 223, 258, 299, 301, 303, 305, 307, 308, 309, 310, 311 to 313, 314, 316, 318, 319, 320, 322, 323, 325, 326, 327, 328, 330, 332, 333, 335, 337, 341 to 345, 348, 349, 351, 353 to 356, 370, 371, 375, 414, 420, 421, 422, 425, 429, 430, 484 to 486.	57 to 66, 68, 79, 80, 83, 86, 91, 94, 95, 101 to 106, 121, 125 to 127, 243 to 256, 263 to 270, 272 to 283, 304, 346 to 347, 396 to 398, 409, 410, 415, 482.	51 to 53, 55, 56, 67, 69, 77, 81, 85, 93, 96, 97, 100 107, 108, 113, 115, 128, 133, 147, 172, 173, 189, 258, 305, 311, 328, 353 to 356, 370, 471.
Sheet No. 3:	T			1	
501 to 504, 506, 507, 511, 518 to 523, 564, 565, 566, 567, 571, 573, 574, 579, 585, 587 to 590, 593, 594, 596 to 601, 604, 605, 607, 610, 618, 620 to 624,	505, 509, 510, 512, 513, 517, 524, 525, 526, 529, 568, 569, 591, 592, 595, 603, 606, 608, 609, 611, 613, 614, 615, 616, 619, 627, 628, 629, 709,	508, 514 to 516, 527, 528, 530 to 563, 570, 572, 575 to 578, 580 to 584, 630 to 633, 635 to 642, 644 to 708, 710, 713 to 724, 727 to 731, 739, 740, 756 to 757, 783,	505, 509, 510, 512, 513, 517, 524, 525, 568, 569, 619, 627, 628, 629, 634, 643, 709, 711, 712, 738, 782, 786, 795, 800, 817, 820, 828, 860, 810, 881,	586, 602, 612, 617, 733, 741 to 752, 754, 759 to 771, 779, 780, 816, 819, 857, 858, 879, 889, 916.	526, 591, 592, 595, 603, 606, 608, 609, 611, 613, 614, 615, 616, 634, 643, 734, 735, 736, 738, 753, 755, 772 to 777, 785, 820, 828, 859, 860, 880, 882,

	y water body ed area	Agricult	ural area	Urban/Rural s	ettlement area
(I)	(II)		(I)	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
625, 626, 725, 726, 737, 758, 778, 781, 851, 856, 870, 908, 910, 915, 918.	711, 712, 734 to 736, 753, 755, 772 to 777, 782, 786, 785, 795, 800, 817, 820, 859, 881, 900, 904, 921.	784, 787 to 794, 796 to 799, 801 to 815, 818, 821 to 827, 829 to 850, 852 to 855, 861 to 869, 871 to 878, 883 to 888, 890 to 899, 901, 902, 903, 905 to 907, 909, 911 to 914, 917, 919, 920.	882, 900.		904, 921.
Sheet No. 4:					
1013, 1058 to 1060, 1061, 1064, 1065, 1067, 1114, 1120, 1164, 1177, 1302, 1321, 1323, 1327 to 1331, 1333 to 1338, 1385, 1371, 1372, 1384, 1422, 1423, 1424, 1433, 1578, 1624, 1631 to 1636, 1653, 1694, 1736, 1761, 1772, 1773.	1004, 1054, 1056, 1057, 1062, 1063, 1066, 1080, 1082, 1085, 1086, 1104, 1107, 1112, 1115 to 1117, 1122, 1128, 1150 to 1152, 1156, 1166, 1167, 1168 to 1172, 1175, 1176, 1181, 1182, 1184, 1213, 1214, 1216, 1218, 1223, 1237, 1238, 1274, 1277, 1283, 1284, 1286, 1289, 1294 to 1301, 1304, 1305, 1321, 1332, 1339 to 1341, 1342 to 1346, 1367, 1373, 1375, 1391, 1394, 1396, 1407 to 1410, 1414, 1415, 1420, 1423, 1424, 1431, 1449, 1452, 1458, 1459, 1466, 1468, 1478, 1479, 1485 to 1487, 1528, 1540, 1543, 1545, 1549, 1564, 1569, 1579, 1585, 1591, 1608, 1609, 1610 to 1614, 1617, 1628, 1630, 1638, 1640 to 1643, 1650 to 1652, 1654, 1657,	1687, 1696, 1697, 1703, 1704, 1712,	1618, 1638, 1640	1002, 1003, 1005 to 1012, 1014 to 1029, 1089, 1091, 1093, 1094, 1097, 1098, 1100, 1101, 1102, 1103, 1108, 1109, 1118, 1119, 1144 to 1148, 1153, 1154, 1160 to 1163, 1173, 1174, 1178 to 1180, 1183, 1185 to 1198, 1200 to 1212, 1217, 1224 to 1230, 1271, 1272, 1322, 1324 to 1326, 1369, 1416 to 1419, 1425 to 1428, 1432, 1434, 1435, 1481 to 1483, 1488 to 1490, 1492, 1498 to 1515, 1517 to 1527, 1529 to 1539, 1550 to 1557, 1570 to 1577, 1580 to 1557, 1570 to 1577, 1580 to 1582, 1619 to 1623, 1625 to 1627, 1629, 1644 to 1647, 1658 to 1692, 1699 to 1701, 1705 to 1710, 1714 to 1716, 1719,	1001, 1004, 1030, 1068 to 1072, 1080, 1081, 1082, 1083, 1084, 1085, 1086, 1087, 1088, 1090, 1092, 1095, 1096, 1099, 1104, 1105, 1106, 1107, 1110, 1111, 1150, 1151, 1152, 1155, 1165, 1166, 1176, 1182, 1231, 1232, 1237, 1238, 1273, 1321, 1332, 1339 to 1341, 1366, 1367, 1373, 1420, 1431, 1436, 1459, 1468, 1480, 1484, 1491, 1493, 1516, 1528, 1540, 1541 to 1542, 1558, 1569, 1579, 1585, 1586, 1588, 1589, 1618, 1628, 1630, 1648, 1649, 1650 to 1652, 1654, 1688, 1689, 1693, 1698, 1702, 1718, 1723, 1724, 1730, 1733, 1742 to 1744, 1747, 1750, 1752, 1754, 1759, 1760, 1762 to 1765, 1775.

•	Substantially water body oriented area (I)		ral area	Urban/Rural se	ttlement area
(I)			(II))
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
	1665, 1666, 1689, 1693, 1695, 1713, 1720, 1723, 1724, 1729, 1730, 1733, 1734, 1744, 1746, 1747, 1750, 1759, 1760, 1762 to 1764, 1767, 1775.	1725 to 1728, 1735, 1737, 1738, 1753, 1766, 1768, 1771.	1650, 1654, 1657, 1665, 1666, 1688, 1689, 1693, 1695, 1698, 1702, 1713, 1718, 1720, 1723, 1724, 1729, 1730, 1734, 1742, 1743, 1746, 1747, 1752, 1754, 1765.	1731, 1732, 1739 to 1741, 1745, 1748, 1749, 1751, 1755 to 1758, 1774.	
2026, 2057, 2178, 2179, 2186, 2187, 2234, 2271, 2331, 2332, 2335, 2413, 2418, 2422 to 2424.	2038, 2056, 2078, 2084, 2109, 2149, 2153, 2154, 2156, 2157, 2158, 2159, 2167, 2180, 2184, 2185, 2191, 2192, 2198, 2206, 2228, 2230, 2331, 2245, 2249, 2336, 2356, 2357, 2389, 2390, 2399, 2425.	2079, 2080, 2083, 2098, 2103, 2104, 2107, 2108, 2111 to 2140, 2142, 2144 to 2148, 2150 to 2152, 2155, 2181 to 2183, 2188 to 2190, 2193 to 2195, 2199, 2200 to 2205, 2212, 2213, 2216 to 2227, 2229, 2233, 2236, 2238, 2241, 2242, 2261 to 2270, 2272 to 2278, 2281 to 2283, 2285, 2288 to 2296, 2298 to 2308, 2311, 2312, 2320 to 2322, 2325 to 2327, 2355, 2358, 2366 to 2369, 2371, 2372, 2376, 2380 to 2384, 2387, 2388, 2391, 2392, 2402, 2410 to 2412,		2237, 2239, 2240, 2244, 2246 to 2258, 2286, 2287, 2297, 2314 to	2038, 2095, 2110, 2141, 2143, 2165, 2167, 2172, 2180, 2196 to 2198, 2214, 2243, 2259, 2260, 2279, 2280, 2313, 2323, 2324, 2337, 2370, 2374, 2375, 2377 to 2379, 2385, 2386, 2389, 2390, 2393, 2394, 2399, 2403

Table 22
[See column (5) of Schedule I.]

Mouza Tihuria

	y water body ed area	Agricul	tural area	Urban/Rural s	settlement area
((I)	(II)	. (I	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:		•			
3 to 10, 11 to 30, 64, 73, 75, 84, 88, 91, 95, 100 to 110, 112, 114, 121, 137, 142, 145, 147, 153, 160, 170, 174, 179, 181, 183, 185, 188, 199, 203, 205, 207, 222, 226, 244, 246, 248, 249, 275, 283, 293, 306, 441, 442, 490, 493, 498, 502, 510, 519, 521, 524 to 526, 625, 632, 646 to 648.	32, 36, 37, 43, 54, 82, 93, 98, 99, 172, 237, 273, 279, 280, 281, 284, 458, 543, 549, 564, 628, 649, 650, 670.	1, 2, 31, 33 to 35, 38 to 42, 44 to 53, 92, 194 to 196, 213 to 217, 258 to 272, 276 to 278, 285 to 292, 294, 295 to 305, 307 to 353, 355 to 440, 443 to 457, 459 to 473, 494 to 496, 522, 527 to 536, 540 to 542, 544 to 548, 550 to 563, 565 to 622, 638, 640 to 645, 651 to 654, 660, 661, 671 to 674.	32, 36, 37, 43, 54, 98, 99, 218, 279, 280, 281, 284, 458, 543, 549, 564.	55 to 63, 65 to 72, 74, 76 to 81, 83, 85, 86, 87, 89, 90, 94, 96, 97, 111, 113, 115 to 119, 120, 122 to 129, 130, 131, 132, 134 to 136, 138 to 141, 143, 144, 146, 148 to 152, 154 to 159, 161 to 169, 171, 173, 175 to 178, 180, 182, 184, 186, 187, 189 to 193, 197, 198, 200, 201, 202, 204, 206, 208 to 212, 219 to 221, 223, 224, 225, 227 to 243, 245, 247, 250 to 257, 274, 282, 354, 474 to 481, 482 to 489, 491, 492, 497, 499 to 501, 503 to 509, 511 to 518, 520, 523, 537 to 539, 623, 624, 626, 627, 629 to 631, 633 to 659, 662 to 669, 675, 676.	82, 93, 133, 172, 218, 237, 273, 279, 628, 649, 650, 670.
Sheet No. 2:					
706, 707, 722 to 736, 792, 910, 1035, 1051, 1079, 1100, 1103, 1111, 1113, 1290, 1296, 1398, 1461 to 1470, 1492 to 1503, 1532, 1535, 1543, 1547, 1551, 1557,	720, 793, 801, 914, 916, 1017 to 1020, 1037, 1399.	711 to 718, 737 to 791, 794 to 800, 802 to 902, 919, 922 to 1016, 1021 to 1034, 1041 to 1043, 1050, 1073, 1074,	793, 801, 921, 1116, 1331, 1334, 1348, 1349, 1397.	701 to 705, 708 to 710, 719, 721, 903 to 906, 907 to 909, 911 to 913, 915, 917, 918, 920, 1036, 1038 to 1040, 1044 to 1049, 1052 to 1072, 1075 to	720, 914, 916, 921, 1017 to 1020, 1037, 1116, 1331, 1334, 1348, 1349, 1397, 1399.

Substantially water body oriented area		Agricultural area		Urban/Rural settlement area	
(1	()	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
1573, 1577, 1578, 1579, 1580, 1582 to 1584, 1587 to 1589, 1593, 1594, 1595, 1600 to 1608, 1734.		1084, 1098, 1099, 1117 to 1140, 1143 to 1289, 1319 to 1330, 1336 to 1347, 1350 to 1353, 1354, 1355, 1401 to 1460, 1471 to 1491, 1513 to 1526, 1531, 1533, 1534, 1597 to 1599, 1609 to 1657, 1659 to 1722, 1724 to 1733, 1735 to 1741, 1743 to 1768.		1078, 1080 to 1083, 1085 to 1097, 1101, 1102, 1104 to 1110, 1112, 1114, 1115, 1141, 1142, 1291 to 1295, 1297 to 1318, 1332, 1333, 1335, 1356 to 1360, 1361 to 1368, 1369 to 1382, 1383 to 1396, 1400, 1504 to 1512, 1527 to 1530, 1536 to 1542, 1544 to 1546, 1548 to 1550, 1552, 1553 to 1556, 1558 to 1572, 1574 to 1576, 1581, 1585 to 1586, 1590 to 1592, 1596, 1658, 1723, 1742.	

Table 23
[See column (5) of Schedule I.]
Mouza Nayabad

•	y water body ed area	Agricultural area		Urban/Rural settlement area	
(I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
14, 15, 16, 18 to 20, 22, 23, 25, 26, 29, 31, 32, 34, 41, 48, 51, 55, 56, 58, 60, 61, 63 to 70, 72, 75, 77 to 82,	,		85, 86, 87, 130, 141, 142, 144, 146, 147, 154, 158 to 162, 200, 916.	11, 13, 39, 40, 42, 62, 88 to 91, 95, 110, 118, 131, 132, 133, 134, 173.	1, 3, 5, 6, 9, 17, 21, 24, 27, 28, 30, 33, 35, 36, 37, 38, 43, 44, 45 to 47, 49, 50, 52, 53, 54, 57, 59, 71, 73, 74, 76, 83, 84, 92, 97, 98, 101, 109, 111, 112, 115, 116, 119, 120, 121, 122, 123, 129, 135, 136, 137, 138, 140, 143, 144,

Substantially water body oriented area		Agricult	ıral area	Urban/Rural se	ettlement area
((I)		(II)		I)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
171, 172, 174 to 176, 178 to 183, 194, 195, 917, 918, 921, 922.	141, 142, 143, 144, 145, 152, 153, 154, 148 to 150, 151, 155, 156, 158 to 162, 163, 165, 168, 169, 177, 200, 916.				145, 146, 147, 148 to 150, 151, 152, 153, 155, 156, 163, 165, 168, 169, 177.
201 to 211, 212, 214, 215, 216, 219, 220, 221, 222, 223, 224, 226, 227, 229, 235, 241, 244, 245, 246, 247, 248, 249, 264, 278, 279, 284, 288, 295, 307 to 309, 311, 314, 316, 319, 320, 321, 323, 327, 340, 343, 345, 356, 366, 370, 379, 380, 386, 400, 403, 415, 419, 448, 456, 477, 493, 510, 537, 538, 543, 557, 586, 598, 602, 609, 638, 639, 654, 662, 678, 687, 739, 744, 756, 759, 835, 888, 911.	213, 217, 218, 225, 228, 230, 231, 233, 236, 237, 240, 242, 250, 251, 252, 253, 265, 270, 281, 289, 296, 297, 318, 324, 325, 328, 329, 331 to 339, 344, 346, 354, 355, 357, 358, 359, 360, 361, 362, 363, 365, 374, 391, 394, 407, 408, 428, 446, 447, 481, 486, 523, 544, 590, 597, 645, 647, 656, 659, 677, 711, 758, 810, 821, 824, 826, 831, 832, 833, 834, 841, 845, 853, 854, 864, 910.	238, 239, 290 to 294, 254 to 263, 266 to 269, 271 to 277, 282, 283, 298 to 306, 310, 312, 313, 315, 317, 326, 341, 342, 347, 348, 350 to 353, 409 to 411, 421 to 427, 429 to 440, 462 to 476, 479, 480, 494 to 500, 524 to 532, 591 to 596, 599, 600, 712 to 732, 735 to 737, 791 to 798, 802 to 809, 811 to 817, 820, 822, 823, 825, 827 to 830, 836 to 840, 842 to 844, 846 to 852, 855 to 860, 886, 887, 890 to 906, 912 to 915.	253, 265, 270, 289, 296, 297, 318, 325, 328, 329, 331 to 339, 354, 355, 357, 358, 359, 360, 361, 362, 363, 374, 408, 428, 597, 647, 711, 810, 821, 824, 826, 831, 832, 833, 834, 841, 845, 853, 854.	232, 234, 243, 280, 285 to 287, 322, 330, 349, 364, 367 to 369, 371 to 373, 375, 376, 377, 378, 381 to 385, 387, 388, 389, 390, 392, 393, 395 to 399, 401, 402, 404 to 406, 412, 413, 414, 416, 417, 418, 420, 441 to 445, 449 to 455, 457 to 461, 478, 482 to 485, 487 to 492, 501 to 509, 511 to 522, 533 to 536, 539, 540, 542, 545 to 556, 558 to 564, 566 to 585, 587, 588, 589, 601, 603 to 608, 610 to 624, 626 to 637, 640 to 644, 646, 648 to 653, 655, 657, 658, 660, 661, 663 to 676, 679 to 686, 688 to 710, 733, 734, 738, 740, 741, 742, 743, 745 to 755, 757, 760 to 790, 799 to 801, 818, 819, 861 to 863, 865 to 884, 885, 889, 919,	213, 217, 218, 225, 228, 230, 231, 233, 236, 237, 240, 242, 250, 251, 252, 265, 281, 289, 296, 297, 324, 331 to 339, 344, 346, 365, 374, 391, 394, 407, 446, 447, 481, 486, 523, 544, 565, 590, 625, 645, 656, 659, 677, 758, 864, 910.

Table 24
[See column (5) of Schedule I.]
Mouza Samukpota

моида Запикрога						
1	y water body ed area	Agricult	ural area	Urban/Rural s	ettlement area	
(I)	(II)		(III)		
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	
Sheet No. 1:						
1, 172, 173, 176, 234, 397, 398, 415, 430, 433, 441, 442, 454, 465, 466, 483, 492.	6, 7, 9, 12, 14, 18, 19, 56, 92, 166, 167, 233, 259, 289, 297, 303, 355, 357, 364, 366, 370, 376, 377, 378, 381, 394, 395, 399, 400, 426, 434, 436, 447, 448 to 450, 459, 460, 461, 462, 469, 470, 476, 479, 480, 481, 482, 484, 499, 502, 533.	2, 3, 4, 5, 8, 10, 11, 13, 15 to 17, 20 to 55, 57 to 70, 96 to 153, 157, 160 to 165, 178 to 232, 235 to 258, 260 to 288, 298 to 302, 304 to 308, 317 to 345, 351, 352, 354, 356, 358 to 363, 367, 385 to 393, 493 to 498, 500, 501, 503 to 516, 522 to 532.	154, 155, 156,	71 to 91, 93 to 95, 168 to 171, 174, 175, 290 to 296, 309 to 316, 353, 365, 368, 369, 371 to 375, 380, 382, 383, 396, 401 to 414, 416 to 425, 427 to 429, 431, 432, 435, 437 to 440, 443 to 446, 451 to 453, 455 to 458, 463, 464, 467, 468, 471 to 475, 477, 478, 485 to 489, 517 to 521, 534.	426, 434, 436, 447, 448 to 450,	
Sheet No. 2:						
601 to 603, 613, 616, 620, 641, 642, 658, 660, 673, 676, 724, 726, 731, 744, 745, 746, 766, 789, 794 to 796, 819, 820, 822, 823, 832, 833, 839, 840, 1024, 1025, 1046 to 1048, 1055, 1056, 1058.	612, 653, 661, 666, 717, 734, 736, 737, 738, 742, 753, 754, 757, 762, 769, 770, 842, 843, 946, 1041 to 1043, 1044.	604 to 609, 611, 615, 621 to 625, 627, 628 to 640, 643 to 651, 654 to 657, 659, 662, 663, 665, 667 to 672, 674, 677 to 716, 720, 721, 723, 761, 763 to 765, 767, 798 to 814, 817, 818, 838, 841, 844 to 918, 921 to 945, 947, 948 to 1023, 1026 to 1030, 1033 to 1040, 1045, 1049 to 1054, 1057, 1059.	612, 626, 653, 661, 666, 717, 760, 762, 842, 843, 946, 1041 to 1043, 1044.	610, 614, 617 to 619, 652, 664, 675, 718, 719, 725, 727 to 730, 732, 733, 735, 739, 740, 741, 747 to 752, 755, 756, 758, 759, 793, 768, 771, 772 to 788, 790 to 792, 797, 815, 816, 821, 824 to 831, 834 to 837, 919, 920, 1031, 1032.	626, 661, 717, 734, 736, 737, 738, 742, 753 to 754, 757, 760, 769, 770.	
Sheet No. 3:		r				
1209, 1236, 1238, 1244.	1185, 1188, 1205, 1230 to 1234, 1252, 1253, 1254, 1255.	1101 to 1184, 1187, 1189 to 1200, 1211 to 1229, 1235, 1237, 1239 to 1243, 1245 to 1251, 1256 to 1258.	1185, 1188, 1252, 1253, 1254, 1255.	1186, 1201 to 1204, 1206, 1207, 1208, 1210.	1185, 1188, 1205, 1230 to 1234.	

Table 25
[See column (5) of Schedule I.]

Mouza Pratapnagar

	y water body ed area	Agricult	ural area	Urban/Rural settlement an	
(I)	I)	I)	(I	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
156, 266, 283, 299, 571, 578, 580, 581, 584, 585, 607, 630, 643, 644, 645, 676, 689, 694, 746, 764, 765, 814, 817.	80, 82, 348, 364, 519, 529, 534, 536, 605, 650, 713, 714, 772, 815, 818, 819, 828, 892, 893, 934, 966.	1, 3 to 79, 81, 83 to 155, 157 to 169, 172, 194 to 247, 248 to 252, 254, 255, 265, 267 to 270, 278 to 282, 284 to 287, 288, 289, 365 to 392, 481 to 484, 503 to 506, 510 to 514, 516, 530 to 533, 535, 537 to 555, 556, 558, 590 to 595, 598 to 600, 661, 664, 702, 707, 708, 715 to 723, 725, 775, 792, 794 to 798, 800, 808, 809, 884 to 891, 902 to 910, 912, 915, 916 to 921, 924, 925, 926 to 931, 945, 947, 949, 952, 953, 964, 975, 979.	2, 80, 82, 296, 364, 508, 515, 517, 534, 536, 703, 777, 892, 893, 934, 946, 957, 961, 980, 981.	170, 171, 173 to 193, 253, 271 to 277, 290 to 295, 297, 298, 300 to 347, 349 to 363, 393 to 427, 428 to 459, 460 to 474, 475 to 480, 485 to 502, 507, 509, 518, 520, 557, 559 to 570, 572 to 577, 579, 582, 583, 586 to 589, 596, 597, 601 to 604, 606, 608 to 629, 631 to 642, 646 to 649, 651 to 660, 662, 663, 665 to 675, 677 to 688, 690 to 693, 695 to 701, 704 to 706, 709 to 712, 724, 726 to 745, 747 to 763, 766 to 771, 773, 774, 776, 778 to 791, 793, 799, 801 to 807, 810 to 813, 816, 820 to 827, 829 to 883, 894 to 901, 911, 913, 914, 922, 923, 932, 933, 935 to 944, 948, 950, 951, 954 to 956, 958 to 960, 962, 963, 965, 967 to 974, 976 to 978, 982.	2, 296, 348, 508, 515, 517, 519, 529, 536, 605, 650, 703, 713, 714, 772, 777, 815, 818, 819, 828, 946, 957, 961, 966, 980, 981.

Table 26
[See column (5) of Schedule I.]

Mouza Garal

	Substantially water body oriented area		tural area	Urban/Rural	settlement area
	(I)		(II)	(III)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					- J
61, 141, 152, 162, 308, 453, 484, 539, 540, 542, 545.	114, 143, 279, 284, 295, 345 to 348, 351, 499.	1 to 59, 67 to 79, 82, 83, 84, 85, 86, 91, 108, 109, 110, 111, 159, 166, 167, 173 to 278, 280 to 283, 285 to 294, 296 to 304, 312 to 344, 349, 350, 352 to 356, 368 to 451, 454, 465 to 469, 474 to 479, 546 to 549.	103 to 107, 279, 284, 295, 345 to 348, 351, 471, 472, 480 to 483, 485 to 495, 535 to 538, 541, 543, 544.	60, 62 to 66, 80, 81, 87, 88 to 90, 92 to 102, 112, 113, 115 to 120, 121 to 140, 142, 144 to 151, 153 to 158, 160, 161, 163 to 165, 168, 169, 170 to 172, 305 to 307, 309 to 311, 357 to 367, 452, 455 to 464, 470, 473, 496 to 498, 500 to 509, 510 to 534.	103 to 107, 114, 143, 471, 472, 480 to 483, 485 to 495, 499, 535 to 538, 541, 543, 544.
Sheet No. 2:	<u> </u>		T		
606, 610, 726, 904, 910, 1007.	622, 626, 732, 889, 901, 1003, 1081, 1082, 1097, 1103, 1104, 1157, 1173.	601, 607, 609, 612 to 618, 620, 621, 623 to 625, 627, 629 to 718, 739 to 741, 751 to 759, 761 to 765, 767 to 772, 773 to 840, 841 to 850, 852 to 859, 909, 912 to 917, 918 to 1002, 1004 to 1006, 1008 to 1080, 1083 to 1096, 1098, 1099, 1105 to 1154, 1158, 1160 to 1172, 1175, 1176.	602, 603, 622, 626, 628, 749, 911, 1003, 1081, 1082, 1097, 1100 to 1102, 1103, 1104, 1157, 1173.	604 to 605, 608, 611, 619, 719 to 724, 725, 727 to 731, 733 to 738, 742 to 748, 750, 760, 766, 851, 860 to 888, 890 to 900, 902, 903, 905 to 908, 1155, 1159.	602, 603, 628, 732, 749, 889, 901, 911, 1003, 1100 to 1102.

Table 27
[See column (5) of Schedule I.]
Mouza Dakshin Dhapa Manpur

	Substantially water body oriented area		Agricultural area		Urban/Rural settlement area	
((I)	(II)		(III)		
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	
2146, 2148 to 2151, 2153 to 2158, 2227 to 2229, 2231 to 2241, 2251, 2252, 2254, 2365, 2367 to 2370, 2376, 2379, 2432 to 2440.	2138, 2147, 2152, 2159 to 2226, 2230, 2371, 2372, 2373, 2377, 2378, 2380, 2381, 2391, 2399, 2400, 2411, 2431, 2441.	2139, 2375, 2378, 2382, 2383, 2384.	2230, 2371, 2372, 2373, 2374, 2377, 2380, 2381, 2441.	2137, 2140 to 2142, 2143, 2144, 2145, 2253, 2366, 2385 to 2390, 2392 to 2398, 2401 to 2410, 2412 to 2430.	2138, 2147, 2152, 2159 to 2226, 2374, 2381, 2391, 2399, 2400, 2411, 2431, 2378, 2380.	

Table 28
[See column (5) of Schedule I.]

Mouza Dhapa Manpur (presently Kochpukur)

Substantially water body oriented area		Agricult	cultural area Urban/Rural sett		ettlement area
(I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full) Dag No. (part)		Dag No. (full)	Dag No. (part)
Sheet No. 9:					1 100
771, 772, 773, 774, 775.					

Table 29

[See column (5) of Schedule I.]

Mouza Hatgachha

		Μουζα Τι			
Substantially water body oriented area		Agricultu	ıral area	Urban/Rural so	ettlement area
(I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
338, 403, 416, 417, 504, 532, 535, 545 to 550, 554, 557 to 562, 605.	321, 331, 334, 335, 337, 342, 419, 420, 424, 426, 427, 429, 430, 523, 524, 533, 534, 536, 537, 543, 555, 585, 601.	1 to 13, 22 to 36, 38, 39, 49, 50, 52 to 69, 72 to 74, 79 to 90, 92 to 184, 197 to 199, 201, 218, 219, 221, 223 to 249, 254, 257 to 275, 279 to 281, 284, 285, 287, 288, 291, 294 to 320, 322 to 330, 332, 333, 336, 367, 393 to 395, 398 to 401, 404 to 408, 413, 418, 421 to 423, 425, 428 to 431, 432, 434, 437 to 445, 447 to 450, 455 to 458, 476, 478 to 502, 525 to 531, 542, 544, 563, 564, 568, 569 to 572, 574 to 577, 579, 580.	16, 21, 40, 41, 42, 71, 78, 196, 200, 217, 222, 255, 276 to 278, 289, 290, 321, 331, 334, 335, 339, 396, 397, 402, 410 to 412, 414, 415, 419, 420, 424, 426, 427, 429, 430, 433, 435, 446, 475, 477, 503, 523, 524, 533, 534, 543.	14, 15, 17 to 20, 37, 43 to 48, 51, 70, 75 to 77, 91, 185 to 195, 202 to 216, 220, 250 to 253, 256, 282, 283, 286, 292, 293, 340, 341, 343 to 366, 368 to 392, 409, 436, 451 to 454, 459 to 474, 505 to 522, 538 to 541, 551 to 553, 556, 565 to 567, 573, 578, 581 to 584, 586 to 600, 602 to 604, 606 to 615.	16, 21, 40, 41, 42, 71, 78, 196, 200, 217, 222, 255, 276 to 278, 289, 290, 337, 339, 342, 396, 397, 402, 410, to 412, 414, 415, 433, 435, 446, 475, 477, 503, 536, 537, 555, 585, 601.
Sheet No. 2:					
816, 817, 824, 829, 830, 835 to 838, 856, 861, 863, 865, 876, 878 to 884, 887, 888, 923, 930 to 934, 936 to 938, 940, 941 to 951, 981, 1048, 1049, 1059, 1062 to 1064, 1072, 1076, 1078, 1088 to 1094, 1109 to 1111, 1114, 1115, 1117, 1118, 1120 to 1124, 1148, 1149, 1163, 1164, 1184, 1185, 1188 to 1192, 1194 to 1197,	801, 848, 877, 889, 890, 891, 952, 1046, 1047, 1070, 1071, 1073, 1074, 1077, 1087, 1108, 1116, 1125, 1193, 1198, 1237, 1242, 1245, 1268, 1294, 1318, 1335 to 1338, 1340 to 1342, 1345 to 1347, 1365, 1370.	820, 825 to 828, 831 to 834, 842, 844 to 847, 849, 859, 885, 892, 924, 927 to 929, 953, 954, 958, 975, 977, 978, 982, 985	801, 843, 848, 853, 877, 889, 890, 891, 893, 905, 906, 952, 955, 979, 980, 984, 1032, 1039, 1046, 1047, 1051, 1066, 1068, 1070, 1073, 1074, 1080, 1105, 1107, 1108, 1132, 1133, 1135, 1137, 1147, 1156, 1168, 1171, 1193, 1198, 1318, 1365.	811 to 815, 818, 819, 821 to 823, 839 to 841, 850 to 852, 854, 855, 857, 858, 860, 862, 864, 866 to 875, 886, 894 to 904, 907 to 922, 925, 926, 956, 957,	843, 853, 889, 89; 905, 906, 955, 97; 980, 984, 1032, 1039, 1051, 1066, 1068, 1070, 1071, 1077, 1080, 1087, 1105, 1107, 1108, 1133, 1135, 1137, 1147, 1156, 1168, 1171, 1237, 1242, 1245, 1268, 1294, 1335 to 1338, 1340 to 1342, 1345 to 1347, 1370.

	y water body ed area	Agricul	tural area	Urban/Rural settlement area	
(I)	(II)	(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
1199 to 1236, 1238 to 1241, 1257 to 1262, 1267, 1270, 1274, 1279, 1280, 1282, 1283, 1290, 1295 to 1303, 1305 to 1317, 1319 to 1322, 1328 to 1330, 1339, 1348 to 1354, 1369.				1155, 1165 to 1167, 1169, 1170, 1172 to 1183, 1186, 1187, 1243, 1244, 1246 to 1256, 1269, 1271 to 1273, 1275 to 1278, 1281, 1284 to 1289, 1291 to 1293, 1304, 1323 to 1327, 1331 to 1334, 1343, 1344, 1355, 1357 to 1364, 1367, 1368, 1371 to 1375, 1378.	
Sheet No. 3:					
2000, 2001, 2002, 2006 to 2014, 2041 to 2043, 2050, 2053, 2054.	1910, 1930, 2004, 2005, 2015, 2016, 2017, 2019, 2027, 2029, 2051, 2052, 2062, 2064.		1910, 1930, 2029, 2062, 2064.	1901 to 1909, 1911 to 1929, 1931 to 1999, 2003, 2018, 2020 to 2026, 2028 to 2040, 2044 to 2049, 2055 to 2061, 2063.	2004, 2005, 2015, 2016, 2017, 2019, 2027, 2051, 2052.

Table 30
[See column (5) of Schedule I.]

Mouza Hadia

	ly water body ted area	Agricultural area (II)		Urban/Rural settlement area (III)	
	(I)				
Dag No. (full)	Dag No. (part)	Dag No. (full) Dag No. (part)		Dag No. (full)	Dag No. (part)
Sheet No. 1:				•	
29, 31, 45 to 61.	1 to 8, 11 to 28, 32 to 44.			9, 10, 30.	1 to 8, 11 to 28, 32 to 44.

	Substantially water body oriented area		tural area	Urban/Rural settlement area	
(1	[)	(II)	(II)	I)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 2:					
106, 115, 187, 188, 195, 241 to 243, 262 to 265, 267, 283 to 286, 319 to 323, 325 to 327, 440 to 451, 452, 454, 455, 469, 470, 481 to 487, 494, 495 to 497, 498, 499, 500, 505 to 507, 508 to 528, 533, 544, 551, 552, 553, 555, 567 to 569, 571 to 575, 577, 578.	101, 102, 104, 107, 112, 113, 114, 116, 117, 118, 119 to 121, 212, 214, 216, 218, 219, 244 to 261, 300 to 311, 350 to 367, 399, 415 to 424, 478, 534, 536, 545, 546, 558 to 566, 570, 576, 579 to 621.		104, 108 to 114.	122 to 186, 189 to 194, 196 to 199, 200 to 211, 213, 215, 217, 220 to 239, 240, 266, 268, 269, 270 to 282, 287 to 289, 290 to 299, 312 to 318, 324, 328, 329 to 342, 343 to 349, 368 to 370, 371 to 393, 394, 395, 396, 397, 398, 400 to 414, 425, 426, 427 to 429, 430 to 439, 453, 456 to 468, 471 to 477, 479, 480, 488 to 493, 501 to 504, 529 to 532, 535, 537, 538 to 543, 547 to 550, 554, 556, 557, 560.	101 to 102, 107, 108 to 111, 113, 116, 117, 118, 119 to 121, 212, 214, 216, 218, 219, 244 to 261, 300 to 311, 350 to 367, 399, 415 to 424, 478, 534, 536, 545, 546, 558 to 566, 570, 576, 579 to 621.
Sheet No. 3:	1	1			
801, 802, 804 to 808, 816, 822, 827, 902, 903, 920, 955, 961, 962, 964, 975, 1945, 1946.	814, 838, 839, 913, 921, 928.	820, 952, 979.	814, 817, 818, 821, 823, 826, 838, 839, 898, 900, 913, 921, 927, 928, 929, 934, 935, 980, 993 to 995, 1907 to 1909, 1911, 1916.	803, 809 to 813, 815, 819, 824, 825, 828, 829 to 837, 840 to 899, 901, 904 to 912, 914 to 919, 922 to 926, 930 to 933, 936 to 939, 942 to 944, 947, 954, 956, 957, 959, 960, 963, 965 to 974, 976 to 978, 981 to 992, 996 to 1000, 1901, 1902 to 1906, 1910, 1912 to 1915, 1917 to 1944, 1947 to 1952.	814, 817, 818, 821, 823, 826, 838, 839, 898, 900, 913, 927, 928, 929, 934, 935, 980, 993 to 995, 1907 to 1909, 1911, 1916.

	y water body ed area	Agricul	tural area	Urban/Rural settlement area (III)	
((I)	. (II)		
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 4:					
1088, 1094, 1097 to 1117, 1132, 1160, 1262, 1238, 1240, 1247, 1248, 1254.	1090 to 1093, 1096, 1118, 1119, 1124 to 1127, 1243, 1250, 1262, 1267.	1246, 1290 to 1295, 1324, 1336, 1337, 1349.	1141, 1145, 1176, 1243, 1323, 1325, 1326, 1335, 1343, 1348.	1001 to 1087, 1089, 1095, 1120 to 1123, 1128, 1129, 1130, 1131, 1133 to 1140, 1142 to 1144, 1146 to 1159, 1161 to 1175, 1177 to 1237, 1239, 1241 to 1242, 1244, 1245, 1249, 1251, 1252, 1253, 1255, 1257 to 1261, 1263 to 1266, 1268 to 1322, 1327, 1328 to 1334, 1338 to 1342, 1344 to 1347, 1350, 1351.	1090 to 1093, 1096, 1118 to 1119, 1124 to 1127, 1141, 1145, 1176, 1250, 1262, 1267, 1323, 1325, 1326, 1335, 1343, 1348.

Table 31
[See column (5) of Schedule I.]
Mouza Dharmatala Pachuria

1	y water body ed area	Agricult	Agricultural area		settlement area
(1)	(1	I)	(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
429, 436, 440 to 444, 456 to 459, 465, 469, 474, 475, 483 to 485, 486, 487.	33, 79, 130, 134, 318, 358, 376, 439, 455, 460, 464, 466, 467, 468, 470, 473, 478, 482, 490.	1 to 32, 34 to 50, 54, 61 to 78, 80 to 102, 104, 105, 107 to 129, 131 to 133, 135 to 159, 164, 169 to 192, 197 to 209, 213, 214, 220, 221, 223 to 229, 232 to 257, 269 to 279, 295 to 300, 322 to 355, 357, 359 to 370, 372 to 374, 380 to 384, 387, 388, 390, 393, 394, 411 to 415, 419 to 421, 423 to	33, 51 to 53, 55 to 60, 79, 103, 106, 130, 134, 168, 196, 215 to 219, 230, 231, 258, 289, 292, 293, 301, 356, 371, 376, 377, 385, 386, 389, 391, 395, 396, 398, 418, 422, 427, 430, 438, 439, 455, 460, 464, 466, 467, 470, 472, 473, 476, 482.	160 to 163, 165 to 167, 193 to 195, 210 to 212, 222, 259 to 268, 280 to 288, 290, 291, 294, 302 to 317, 319 to 321, 375, 378, 379, 392, 397, 399 to 410, 416, 417, 426, 433 to 435, 437, 477, 479 to 481, 488, 491.	51 to 53, 55 to 60, 103, 106, 168, 196, 215 to 219, 230, 231, 258, 289, 292, 293, 301, 318, 356, 358, 371, 377, 385, 386, 389, 391, 395, 396, 398, 418, 422, 427, 430, 438, 464, 468, 472, 476, 478, 482, 490.

Substantially water body oriented area		Agricultural area		Urban/Rural settlement area	
	(I)		(II)		(I)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 2:		425, 428, 431, 432, 445 to 454, 461 to 463, 471, 489, 492 to 496.			
1166, 1223, 1362, 1364, 1365, 1372, 1479, 1480, 1492, 1494, 1501, 1517, 1583, 1618, 1619, 1624, 1649, 1658.	1051, 1287, 1370, 1373, 1467, 1483, 1484, 1495, 1570, 1581, 1630, 1635, 1644, 1646.	802 to 841, 844, 846 to 944, 949, 953 to 957, 961 to 964, 971, 972, 975 to 977, 978, 979, 980, 982, 986, 987, 989 to 996, 1010 to 1013, 1017 to 1019, 1079, 1081 to 1086, 1088 to 1093, 1122 to 1125, 1127 to 1135, 1143 to 1161, 1164, 1167, 1168, 1171 to 1173, 1304, 1305, 1333 to	801, 842, 843, 845, 960, 970, 974, 981, 983, 984, 985, 988, 999, 1000, 1008, 1078, 1080, 1087, 1137, 1138, 1163, 1183, 1184, 1193, 1194, 1302, 1303, 1306, 1307, 1308, 1332, 1343, 1361, 1363, 1366 to 1369, 1370, 1371, 1373, 1374 to 1376, 1483,	945 to 948, 950 to 952, 958, 959, 965 to 969, 973, 997, 998, 1001 to 1007, 1009, 1014 to 1016, 1020 to 1050, 1052 to 1077, 1094 to 1100, 1101 to 1121, 1126, 1136, 1139 to 1142, 1162, 1165, 1169, 1170, 1174 to 1182, 1185 to 1192, 1195, 1196 to 1218, 1219, 1220 to 1222,	801, 842, 843, 845, 960, 970, 974, 981, 983, 984, 985, 988, 999, 1000, 1008, 1078, 1051, 1137, 1138, 1163, 1183, 1184, 1193, 1194, 1287, 1302, 1303, 1306, 1307, 1308, 1332, 1343, 1361, 1363, 1366 to 1369, 1371, 1374 to 1376, 1467,
		1339, 1342, 1344, 1345, 1360, 1389 to 1398, 1446 to 1449, 1502, 1503, 1534 to 1543, 1545, 1547 to 1569, 1571 to 1578, 1586 to 1609, 1639 to 1643, 1645, 1652 to 1655, 1657, 1659 to 1673, 1678, 1681, 1682,	1484, 1495, 1644, 1646.	1224 to 1286, 1288 to 1301, 1309 to 1331, 1340, 1341, 1346 to 1359, 1377 to 1388, 1399 to 1445, 1450 to 1466, 1468 to 1478, 1481, 1482, 1485 to 1491, 1493, 1496 to 1500, 1504 to 1516, 1518 to 1533, 1580,	1570, 1581, 1630, 1635.
		1688 to 1691.		1582, 1584, 1585, 1610 to 1617, 1620 to 1623, 1625 to 1629, 1631 to 1634, 1636 to 1638, 1647, 1648, 1650, 1651, 1656, 1674 to 1677, 1679, 1680, 1683 to 1687.	

	ly water body ted area	Agricultural area (II)		Urban/Rural	settlement area
	(I)			(III)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 3:					
1801 to 1805, 1808, 1809, 1810 to 1813, 1836 to 1847, 1856 to 1858, 1860, 1861, 1863, 1864 to 1867, 1880, 1890, 1896, 1897, 1898, 1918 to 1930, 1933, 1934, 1939 to 1941.	1815, 1862, 1870, 1874, 1932.	1884, 1905 to 1917.	1814, 1815, 1931, 1848, 1850, 1852, 1855, 1859, 1878, 1885 to 1889, 1891, 1892, 1932.	1806, 1807, 1816 to 1835, 1849, 1851, 1853, 1854, 1868 to 1869, 1871 to 1873, 1875 to 1877, 1879, 1881 to 1883, 1893 to 1895, 1899 to 1904, 1935 to 1938.	1814, 1815, 1831, 1848, 1850, 1852, 1855, 1859, 1862, 1870, 1874, 1878, 1885 to 1889, 1891, 1892.
Sheet No. 4:					
	2001, 2002.				2001, 2002.

Table 32
[See column (5) of Schedule I.]

Mouza Kulberia

,	Substantially water body oriented area		Agricultural area		ettlement area
(I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
55, 128, 232, 268, 272, 286, 306, 401, 402.	158, 274, 275, 278, 358, 359, 360, 361, 363, 366, 378, 389, 390, 400, 437.	1 to 27, 29 to 31, 36 to 54, 56 to 114, 116 to 127, 132, 137 to 139, 147 to 150, 160 to 163, 193 to 220, 223 to 225, 227, 228, 240 to 267, 269 to 271, 273, 276, 277, 312 to 357, 362, 364, 365, 367 to 377, 379 to 388,	129, 130, 275, 360, 361, 363, 366.	28, 32 to 35, 115, 131, 133 to 136, 140 to 146, 151 to 157, 159, 164 to 192, 221, 222, 226, 229 to 231, 233 to 238, 239, 279 to 285, 287 to 305, 307 to 310, 311, 394 to 399, 411, 419 to 422, 430 to 432, 435, 436.	129, 130, 158, 274, 278, 358, 359, 378, 389, 390, 400, 437.

	Substantially water body oriented area		ral area	Urban/Rural settlement area	
(I) .	(II))	(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
		391 to 393, 403 to 410, 412 to 418, 423 to 429, 433, 434, 438, 439.			
Sheet No. 2:					
520, 539, 540, 553, 557, 563 to 578, 585 to 587, 606 to 612, 615, 628, 635, 660, 666, 668, 669, 670, 682.	554 to 556, 558 to 562, 588, 589, 620, 637, 644, 649, 674, 680, 681.	501 to 519, 521 to 538, 541 to 552, 579 to 584, 590 to 605, 613, 614, 616 to 619, 621 to 627, 629 to 634, 636, 638 to 643, 645 to 648, 650 to 659, 661 to 665, 667, 671 to 673, 675 to 679, 683 to 690.	554 to 556, 558 to 562, 620, 637, 644, 649, 674, 680, 681.		588, 589.
Sheet No. 3:		<u></u>			
752, 754, 764, 794, 830 to 832, 869, 971, 973, 975, 979, 981, 985, 987, 988.	760, 763, 774, 791, 798, 800, 805,, 874, 875, 877, 907, 909, 917, 938, 942, 944, 950, 966, 972, 978, 982, 984, 991, 996, 997, 1004.	761, 762, 765 to 773, 775 to 790, 792, 793, 797, 807 to 810, 822, 827, 833 to 847, 860, 864, 865, 870 to 873, 879 to 882, 885 to 896, 898 to 906, 910 to 916, 918, 920 to 933, 939, 951 to 955, 957 to 965, 967 to 969, 993 to 995, 998, 1010 to 1012.	751, 753, 755, 760, 763, 774, 791, 795, 796, 798, 799, 800, 803, 805, 811, 824, 826, 828, 848, 849, 855 to 859, 874, 875, 877, 883, 897, 907, 909, 917, 919, 934, 938, 945, 950, 956, 966, 970, 972, 977, 978, 982 to 984, 991, 992, 996, 997, 1003 to 1005.	756 to 759, 801, 802, 804, 806, 812 to 821, 823, 825, 829, 850 to 854, 861 to 863, 866 to 868, 876, 878, 884, 908, 935 to 937, 940, 941, 943, 946 to 949, 974, 976, 980, 986, 989, 990, 999 to 1001, 1002, 1006 to 1009, 1013 to 1020.	751, 753, 755, 795, 796, 799, 803, 811, 824, 826, 828, 848, 849, 855 to 859, 883, 897, 907, 919, 934, 942, 944, 945, 956, 970, 972, 977, 978, 983, 991, 992, 1003, 1005.
Sheet No. 4:			<u> </u>	L ,, ,,	J
1141, 1218, 1228.	1085, 1087, 1111, 1112, 1122, 1123, 1124, 1134,	1052, 1053, 1057, 1059, 1061, 1063 to 1075, 1077 to	1051, 1054 to 1056, 1058, 1060, 1062, 1076, 1085,	1161, 1181 to 1184, 1186, 1188 to 1192, 1196, 1209,	1051, 1054 to 1056, 1058. 1060, 1062, 1076, 1124,

Substantially water body oriented area		Agricult	ural area	Urban/Rural settlement area	
	(I)		(II)		III)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
	1135, 1138, 1140, 1143, 1163, 1165, 1169, 1172, 1178, 1180, 1185, 1187, 1193, 1197, 1202, 1215, 1217, 1220 to 1222, 1226, 1227.	1084, 1086, 1088 to 1110, 1113 to 1121, 1125, to 1133, 1136, 1137, 1139, 1144 to 1159, 1164, 1166 to 1168, 1170, 1171, 1175 to 1177, 1179, 1195, 1198 to 1201, 1203 to 1208, 1213, 1214, 1223 to 1225.	1087, 1111 to 1112, 1122 to 1124, 1134, 1135, 1138, 1140, 1142, 1143, 1160, 1162, 1163, 1165, 1169, 1172 to 1174, 1180, 1187, 1193, 1194, 1197, 1202, 1210, 1211, 1215, 1217, 1220 to 1222, 1226, 1227.	1212, 1216, 1219, 1229.	1140, 1142, 1160, 1162, 1172 to 1174, 1178, 1185, 1187, 1194, 1197, 1210, 1211, 1215.
Sheet No. 5:					
1251, 1254, 1276, 1287, 1318.	1252, 1253, 1260, 1264, 1266, 1272, 1275, 1278, 1292, 1293, 1316, 1319.	1259, 1261, 1277, 1281, 1289 to 1291, 1294 to 1301, 1303 to 1305, 1307 to 1309, 1311.	1255 to 1258, 1260, 1262 to 1266, 1269, 1272, 1275, 1278, 1279, 1280, 1283, 1285, 1288, 1292, 1293, 1302, 1306, 1310, 1317.	1267, 1268, 1270, 1271, 1273, 1274, 1282, 1284, 1286, 1312 to 1315, 1320 to 1324.	1252, 1253, 1255 to 1258, 1260, 1262, 1263, 1265, 1269, 1275, 1279, 1280, 1283, 1285, 1288, 1302, 1306, 1310, 1316, 1317, 1319.

Table 33
[See column (5) of Schedule I.]

Mouza Beonta

	ly water body ted area	Agricult	ural area	Urban/Rural	settlement area
	(I)	(1	I)	(III)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1:					
1, 2, 3.	4, 5, 6, 9.			7, 8.	4, 5, 6, 9.
Sheet No. 2:					
237, 258, 302, 325, 326.	241, 259, 260, 261.	102 to 119, 122, 124 to 232, 234 to 236, 238 to 240, 262, 263, 265, 266, 267,	101, 120, 233, 241, 259, 260, 261, 288, 290.	121, 123, 242 to 257 264, 282, 289, 297 to 301, 303, 328.	101, 120, 233, 241, 259, 260, 261, 288, 290.

	y water body ed area	Agricult	ural area	Urban/Rural	settlement area
((I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
01 N. 2		268 to 287, 291 to 296, 304 to 324, 327, 329 to 382.			
Sheet No. 3:		- T	T	T	1,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
401, 402, 405 to 408, 414, 416 to 421, 425, 428 to 434, 437, 494, 533, 535, 580.	403, 404, 409 to 413, 415, 422, 426, 495, 542, 551, 574, 575.	423, 424, 427, 438, 439, 440 to 458, 467 to 471, 476, 478 to 489, 492, 493, 500, 501, 516 to 523, 525, 529 to 532, 534, 536 to 540, 545 to 549, 552, 554, 556 to 560, 566 to 569, 578, 579, 588 to 592, 599, 608 to 610.	460, 464, 474, 475, 477, 491, 495, 499, 511, 524, 541, 543, 551, 555, 572, 574, 575, 611.	435, 436, 459, 461 to 463, 465, 466, 472, 473, 490, 496 to 498, 502 to 510, 512 to 515, 526 to 528, 544, 550, 553, 561 to 565, 570, 571, 573, 576, 577, 580 to 587, 595, 597, 598, 600 to 607, 612.	403, 404, 409 to 413, 415, 422, 426, 460, 464, 474, 475, 477, 491, 495, 499, 511, 524, 541, 542, 543, 555, 572, 611.
Sheet No. 4:					
1074, 1078, 1171, 1172, 1191, 1228, 1294, 1305.	1266.	1001 to 1024, 1026, 1029, 1030, 1032, 1035 to 1042, 1046 to 1049, 1061 to 1073, 1075 to 1077, 1079 to 1096, 1099 to 1103, 1106 to 1113, 1118, 1120 to 1124, 1131 to 1139, 1141 to 1153, 1156, 1161 to 1170, 1182 to 1200, 1203 to 1205, 1207, 1209 to 1227, 1229 to 1247, 1249 to 1265, 1267 to 1281, 1285, 1289 to 1291, 1295 to 1299, 1301, 1302, 1304, 1306 to 1317, 1321 to 1373, 1375 to 1436.	1031, 1060, 1025, 1115, 1140, 1154, 1155, 1248, 1266, 1287, 1288.	1027, 1028, 1033, 1034, 1043 to 1045, 1050 to 1059, 1097, 1098, 1104, 1105, 1114, 1116, 1117, 1119, 1125 to 1130, 1157 to 1160, 1173 to 1181, 1201, 1202, 1206, 1208, 1282 to 1284, 1286, 1292, 1293, 1300, 1303, 1318 to 1320, 1374.	1031, 1060, 1025, 1115, 1140, 1154, 1155, 1248, 1287, 1288.

Substantially water body oriented area		Agricul	tural area	Urban/Rural	settlement area
,	. (I)		(II)		III)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 5:			negresan.	· · · · · · · · · · · · · · · · · · ·	
1501, 1512, 1531, 1565, 1570, 1581, 1835, 1853, 1857, 2075.	1666.	1502 to 1511, 1513 to 1530, 1532 to 1564, 1566 to 1569, 1571 to 1580, 1582 to 1621, 1623, 1625 to 1662, 1668 to 1670, 1676 to 1681, 1683, 1684, 1726 to 1728, 1767 to 1781, 1783, 1785 to 1787, 1791 to 1834, 1836 to 1852, 1854 to 1856, 1858 to 1874, 1876, 1886 to 1920, 1923, 1928 to 1936, 1939 to 1941, 1948, 1950 to 1954, 1962, 1964 to 1996, 2001, 2002, 2013, 2017 to 2074, 2076 to 2135, 2141, 2153, 2154, 2159, 2160, 2165, 2176, 2177, 2179 to 2184, 2186 to 2200, 4701 to 4718, 4720 to 4792.	1622, 1624, 1664, 1665, 1682, 1790, 1925, 1937, 1947, 1956, 1957, 2016, 2143.	1663, 1667, 1671 to 1675, 1685 to 1725, 1729 to 1766, 1782, 1784, 1788, 1789, 1875, 1877 to 1885, 1921, 1922, 1924, 1926, 1927, 1938, 1942 to 1946, 1949, 1955, 1958 to 1961, 1963, 2014, 2015, 2136 to 2140, 2142, 2144 to 2152, 2155 to 2158, 2161 to 2164, 2166, 2167, 2168, 2169, 2170 to 2175, 2178, 2185.	1622, 1624, 1664 to 1666, 1682, 1790, 1925, 1937, 1947, 1956, 1957, 2016, 2143.
2621, 2709.		2201 to 2238, 2241 to 2262,	2263, 2300, 2398, 2445,	2239, 2240, 2264, 2267 to	2263, 2300, 2298, 2445,
		2265, 2266, 2294, 2301 to 2354, 2356 to 2397, 2399 to 2401, 2417,	2461, 2523 to 2525, 2536, 2537, 2724, 2781, 2888.	2293, 2295 to 2299, 2402 to 2416, 2418 to 2444, 2462, 2465 to 2522,	2461, 2523 to 2525, 2536, 2537, 2724, 2781, 2888.
		2446 to 2460, 2463, 2464, 2526 to 2535,		2616 to 2619, 2725, 2726, 2728 to 2780,	

Substantially oriente	•	Agricult	ıral area	Urban/Rural so	Urban/Rural settlement area	
(1	()	(II)		(III)		
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	
		2538 to 2615, 2620, 2622 to 2708, 2710 to 2723, 2727, 2782, 2783, 2793 to 2836, 2838 to 2884, 2894.		2784 to 2792, 2837, 2885 to 2887, 2889 to 2893, 2895 to 2897.		
Sheet No. 7:						
	3187.	2901 to 2942, 2945, 2946, 2950 to 2955, 2965 to 2974, 2976 to 2978, 3015 to 3017, 3056 to 3062, 3074 to 3080, 3084 to 3093, 3113 to 3128, 3131, 3132, 3136 to 3186, 3188 to 3203, 3207 to 3210, 3212 to 3214, 3216, 3230, 3231, 3254 to 3256, 3263 to 3265, 3277, 3291, 3307 to 3338, 3341, 3351 to 3364, 3389 to 3412, 3415 to 3417, 3419 to 3589, 3601, 3626, 3693, 3695, 3703, 3704.	2949, 2964, 2975, 2979, 3047, 3048, 3055, 3081 to 3083, 3109, 3133, 3187, 3206, 3234 to 3236, 3266, 3413, 3414, 3418, 3600, 3603, 3605, 3606, 3608, 3610, 3611, 3700.	2943, 2944, 2947, 2948, 2956 to 2963, 2980 to 3014, 3018 to 3046, 3049 to 3054, 3063 to 3108, 3110 to 3112, 3129, 3130, 3134, 3135, 3204, 3205, 3211, 3215, 3217 to 3229, 3232, 3233, 3237 to 3253, 3257 to 3262, 3267 to 3272, 3273 to 3276, 3278 to 3290, 3292 to 3306, 3339, 3340, 3342 to 3350, 3365 to 3388, 3590 to 3599, 3602, 3604, 3607, 3609, 3612, 3613 to 3623, 3624, 3625, 3694, 3696 to 3699, 3701, 3702.	2949, 2964, 2975, 2979, 3047, 3048, 3055, 3081 to 3083, 3109, 3133, 3206, 3234 to 3236, 3266, 3413, 3414, 3418, 3600, 3603, 3605, 3606, 3608, 3610, 3611, 3700.	

Table 34
[See column (5) of Schedule I.]
Mouza Tardaha Kapashati

Substantially water body oriented area		Agricultural area		Urban/Rural settlement area	
(1	I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full) Dag No. (part)		Dag No. (full)	Dag No. (part)
Sheet No. 1:					
1 to 14, 18, 20 to 31, 33 to 42, 44 to 83, 85 to 88, 90 to 97, 98 to	19, 43, 84, 89, 762, 764, 766, 768, 772 to 780, 782 to 790,		15 to 17, 32, 43, 84, 102, 765, 766, 4302, 4305.	757, 758.	15 to 17, 19, 32, 89, 102, 762, 764, 765, 766, 768, 772 to 780,

Substantially water body oriented area		Agricult	ural area	Urban/Rural	settlement area
((I)	(1	(I)		III)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
101, 750 to 756, 759 to 761, 763, 767, 769 to 771, 781, 791, 793 to 800, 4301,4303, 4304.	792, 4302, 4305.				782 to 790, 792.
Sheet No. 2:					
103, 107, 113, 114, 157, 158, 187, 190 to 192, 195, 196, 213, 220 to 222, 294, 297, 305, 306, 308, 309, 494, 495.	112, 115 to 156, 159 to 183, 184, 186, 201 to 206, 207 to 212, 214, 215, 225, 229, 277, 299, 307, 361, 363, 378, 400, 407, 413 to 415, 419, 423 to 425, 428 to 430, 477, 487, 491.	104 to 106, 185, 188, 189, 193, 194, 197 to 200, 216 to 219, 223, 224, 226, 228, 230 to 237, 248, 250 to 254, 353, 357, 362, 364 to 377, 387 to 390, 397 to 399, 401 to 406, 408 to 412, 416 to 418, 420 to 422, 426, 427, 431 to 467, 469 to 476, 478 to 486, 488 to 490, 496 to 500. 4501 to 4546.	184, 186, 225, 227, 229, 247, 277, 299, 307, 339, 340, 358, 359, 361, 363, 378, 396, 400, 407, 413 to 415, 419, 423 to 425, 428 to 430, 477, 487, 491.	108 to 111, 238 to 246, 249, 255 to 276, 278 to 296, 298, 300 to 304, 310 to 338, 341 to 352, 354 to 356, 360, 379 to 386, 391 to 395, 492, 493.	112, 115 to 156, 159 to 183, 201 to 206, 207 to 212, 214, 215, 227, 247, 339, 340, 358, 359, 396.
Sheet No. 3:		<u> </u>			1
505, 507, 519 to 521, 672, 673, 4722, 4724, 4726.	502 to 504, 506, 510, 516, 535, 542, 595, 599, 635, 643, 648, 660, 679, 682, 684, 685, 713, 723, 4706 to 4709, 4727, 4732, 4737, 4738, 4740 to 4741.	501, 508, 509, 514, 515, 517, 518, 522 to 534, 540, 541, 543, 546, 547, 558 to 594, 596 to 598, 600 to 617, 650 to 655, 659, 661 to 671, 674 to 678, 680, 681, 683, 686 to 712, 714 to 722, 724, 725, 728, 729, 732 to 749, 4701 to 4705, 4710 to 4721, 4723, 4725, 4728 to 4731, 4733 to 4736, 4739, 4742 to 4768.	502 to 504, 506, 510, 511 to 513, 516, 535, 542, 544, 549, 595, 599, 636 to 640, 643, 648, 649, 658, 660, 679, 682, 684, 685, 713, 723, 731, 4706 to 4709, 4727, 4732, 4737, 4738, 4740, 4741.	536 to 539, 545, 548, 550 to 557, 618 to 628, 629 to 634, 641, 642, 644 to 647, 656, 657, 726, 727, 730.	511 to 513, 544, 549, 635, 636 to 640, 648, 649, 658, 731.

Substantially water body oriented area		Agricultural area		Urban/Rural settlement area	
(1	<u> </u>	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 4:					
862, 863, 867, 868, 869, 870, 873 to 879, 880 to 882, 886 to 891, 906 to 909, 927 to 929, 962.	802, 811, 865, 866, 883, 899, 900, 901, 910, 911, 923, 926, 930, 937, 960, 963, 5643.	805 to 809, 810, 812 to 816, 821 to 825, 838 to 861, 864, 871, 872, 884, 885, 892 to 895, 912, 913, 917, 924, 925, 931 to 936, 941 to 945,	802, 811, 827, 828, 831, 865, 866, 883, 898, 899, 904, 910, 911, 923, 926, 930, 933 to 935, 937, 960, 961, 963.	803, 804, 817 to 820, 826, 829, 830, 832 to 837, 896, 897, 903, 905, 914 to 916, 918 to 922, 930, 938, 939, 940, 946 to 950, 957 to 959.	827, 828, 831, 898, 900, 901, 904, 961, 5643.
		951 to 956.			
Sheet No. 5:					
	1002, 1005, 1006, 1013, 1014, 1017 1020, 1041, 1056, 1080.	1016, 1032, 1033, 1035, 1036, 1037, 1042 to 1055, 1074 to 1079.	1015, 1017 to 1020, 1021, 1022, 1024, 1025, 1031, 1034, 1039, 1041, 1056, 1068, 1069, 1073, 1080.	1003, 1004, 1007 to 1012, 1023, 1026 to 1030, 1038, 1057 to 1067, 1070 to 1072, 1081, 1082 5644 to 5649.	1002, 1005, 1006, 1013 to 1015, 1021, 1022, 1024, 1025, 1031, 1034, 1039, 1068, 1069, 1073.
Sheet No. 6:				•	
1112 to 1114, 1138, 1230, 1231, 5326, 5335, 5338, 5374, 5377, 5379, 5628, 5634.	1102, 1103, 1152, 1153, 1156, 1179 to 1199, 1234, 1239, 1259, 1286, 1287, 1288, 5325, 5342, 5472, 5530, 5627.	1101, 1104 to 1111, 1115 to 1137, 1139 to 1151, 1154, 1157 to 1159, 1161, 1174, 1175, 1176, 1178, 1202 to 1206, 1209 to 1225, 1232, 1233, 1235 to 1238, 1240 to 1258, 1260 to 1268, 1273 to 1285, 1289 to 1300, 5301 to 5324, 5327 to 5334, 5336, 5337, 5339 to	1102, 1103, 1152, 1153, 1155, 1156, 1160, 1187, 1200, 1201, 1207, 1208, 1226, 1227, 1229, 1234, 1239, 1259, 1286, 1287, 1288, 5325, 5342, 5472, 5530, 5531, 5627.	1162 to 1173, 1177, 1228, 5408 to 5471, 5473 to 5512.	1155, 1160, 1179 to 1199, 1200, 1201, 1207, 1208, 1226, 1227, 1229, 5531.

Substantially water body oriented area		Agricul	tural area	Urban/Rural	settlement area
	(I)		(II)		III)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
		5341, 5343 to 5373, 5375, 5376, 5378, 5380 to 5407 5513 to 5529, 5532 to 5561, 5562, 5563 to 5565, 5566, 5567, 5568 to 5600, 5601 to 5626, 5629 to 5633, 5635 to 5642.			
Sheet No. 7:			4	70.70. 11. 11. 11. 11. 11. 11.	
1316, 1317, 1377.	1301, 1313, 1320, 1321, 1322, 1323, 1325, 1329, 1351, 1353, 1354, 1356, 1357, 1362, 1378, 1379, 1382, 1383, 1384, 1385, 1386, 1387, 1388, 1390, 1403, 1407.	1302 to 1312, 1314, 1315, 1331 to 1339, 1341, 1342, 1352, 1359 to 1361, 1363 to 1376, 1381, 1399 to 1402, 1404, 1412, 5650.	1301, 1313, 1318, 1319, 1320, 1322, 1323, 1324, 1325, 1329, 1340, 1343 to 1350, 1351, 1353, 1354, 1356, 1357, 1362, 1378, 1379, 1380, 1382, 1383, 1386, 1390, 1403, 1407, 5651.	1326 to 1328, 1330, 1355, 1358, 1389, 1391 to 1398, 1405, 1406, 1408 to 1411, 1413 to 1417, 5652 to 5669.	1313, 1318, 1319, 1321, 1323, 1324, 1340, 1343 to 1350, 1378, 1379, 1380, 1382, 1383, 1384, 1385, 1386, 1387, 1388, 1407, 5651.
Sheet No. 8:	T	T	T	T	.,,
•	1452, 1465, 1469, 1528, 1529, 1530.	1453 to 1464, 1466 to 1468, 1470, 1471, 1523 to 1525, 1527.	1452, 1465, 1469, 1526, 1528, 1530.		1452, 1526, 1529.
Sheet No. 9:					
	1601, 1647, 1657, 1677.	1603 to 1616, 1620, 1655, 1656, 1658, 1659, 1664 to 1666, 1674, 1675.	1601, 1602, 1621 to 1623, 1652 to 1654, 1657, 1667, 1668, 1671, 1672, 1673 1676, 1677, 1678.	1617 to 1619, 1624 to 1630, 1631 to 1646, 1648 to 1651, 1669, 1670.	1601, 1602, 1621 to 1623, 1647, 1652 to 1654, 1657, 1667, 1668, 1671, 1672, 1673, 1676, 1677, 1678.
Sheet No. 10:					
2156, 2158, 2171, 2187, 2191, 2218, 2265, 2267, 2276, 2282,	1851, 2129, 2132, 2172, 2209, 2222 to 2224, 2273 to 2275, 2277,	1701 to 1732, 1749 to 1850, 1852 to 1854, 1856 to 1869, 1871, 1879 to	1851, 1877, 2132, 2151, 2165, 2178 to 2180, 2183, 2204, 2209 to	1733 to 1748, 1855, 1870, 1872 to 1876, 1878, 2128 to 2157,	1877, 2129, 2151, 2165, 2172, 2178 to 2180, 2183, 2204, 2209 to

Substantially water body oriented area		Agricult	ural area	Urban/Rural s	ettlement area	
((I)		(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	
2294, 2296, 2306, 2308, 2314, 2330, 2425, 2427, 2428.	2285, 2287, 2309, 2310, 2488, 2515, 2522, 2523, 2531, 2537, 2538, 2539.	1890, 1891 to 2127, 2130, 2131, 2133 to 2150, 2152 to 2155, 2163, 2164, 2166 to 2168, 2170, 2181, 2182, 2200, 2201, 2205 to 2208, 2212 to 2215, 2220, 2221, 2225 to 2230, 2233, 2240 to 2256, 2259, 2262, 2263, 2286, 2288 to 2291, 2494, 2495, 2497 to 2510, 2518, 2520, 2521, 2525 to 2528, 2540 to 2543, 2546, 2547, 4033.	2211, 2231, 2232, 2236, 2238, 2239, 2279, 2489, 2490, 2493, 2529, 2530, 2532, 2533, 2534.	2159 to 2162, 2169, 2172 to 2177, 2184 to 2186, 2188 to 2190, 2192 to 2199, 2202, 2203, 2216, 2217, 2219, 2222 to 2224, 2234, 2235, 2237, 2257, 2258, 2260, 2261, 2264, 2266, 2268 to 2274, 2278, 2280, 2281, 2283, 2284, 2292, 2293, 2295, 2297 to 2305, 2307, 2311 to 2313, 2315 to 2313, 2315 to 2329, 2331 to 2329, 2331 to 2389, 2391 to 2424, 2426, 2429 to 2487, 2491, 2492, 2496, 2511 to 2514, 2516, 2517, 2519, 2524, 2531, 2535, 2536, 2544, 2545.	2309, 2310, 2488, 2489, 2490, 2493, 2515,	
Sheet No. 11:						
2609, 2705, 2707, 2714, 2722, 2716, 2717, 2720, 2724, 2807, 2809, 2843, 2867, 2913, 2941, 2954, 3211 to 3243, 3250, 3251, 3414, 3419, 3420.	2803, 2804, 2905, 2911, 3244, 3320, 3405, 3413, 3416, 3421.	2601 to 2608, 2610 to 2635, 2639, 2640, 2652 to 2675, 2698 to 2703, 2710, 2726 to 2798, 2850 to 2865, 2948 to 2953, 2955 to 2965, 2968 to 3002, 3014 to 3018, 3022 to 3031, 3037 to 3058, 3066 to 3074, 3076, 3087, 3089, 3101, 3103 to 3105, 3112 to 3114, 3117 to 3126, 3147 to 3210, 3245 to 3249, 3252 to 3266, 3269 to 3272, 3274 to 3278, 3280 to 3316, 3328, 3329, 3332 to 3334, 3336 to 3404, 3406,	2966, 2967, 3088, 3095, 3097, 3244, 3267, 3268, 3273, 3279, 3405, 3409.	2636 to 2638, 2641 to 2651, 2676 to 2697, 2704, 2706, 2708, 2709, 2711, 2713, 2715, 2718, 2719, 2721 to 2723, 2725, 2771, 2799 to 2802, 2805, 2806, 2808, 2810 to 2817, 2818 to 2842, 2844 to 2849, 2866, 2868 to 2904, 2906 to 2910, 2912, 2914 to 2928, 2929 to 2940, 2942 to 2947, 3003 to 3013, 3019 to 3021, 3032 to 3036, 3059 to 3065, 3075, 3077 to 3086, 3090 to 3094, 3096, 3098, 3099, 3100, 3102, 3106 to 3111, 3115, 3116, 3127 to 3146,	3097, 3267,	

Substantially water body oriented area (I)		Agricultural area (II)		Urban/Rural settlement area	
				(I)	II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
		3407, 3411, 3412, 3415, 3417, 3418, 3425, 3427, 3428.		3317 to 3319, 3321 to 3327, 3330, 3331, 3335, 3408, 3410, 3422 to 3424, 3426.	
Sheet No. 12:					
3502, 3503, 3504, 3505, 3508, 3510, 3534, 3550, 3573, 3574, 3588, 3617, 3618, 3624, 3625, 3631, 3639, 3641, 3691, 3923, 3966, 3988, 4028, 4030.	3533, 3549, 3551 to 3553, 3621, 3649, 3653, 3659, 3734, 3768, 3774, 3833, 3834, 3913 to 3917, 3959, 3960, 3961, 3967, 3974, 4015, 4026.	3667, 3706 to 3711, 3713 to 3715, 3721 to 3724, 3729 to 3731, 3747, 3766, 3777, 3779, 3805, 3806, 3808, 3809, 3812 to 3816, 3820 to 3822, 3824 to 3832, 3835 to 3912, 3918 to 3922, 3924 to 3958, 3962, 3968 to 3973, 3975 to 3987, 3989 to 4008, 4010, 4012 to 4014, 4016 to 4023, 4027, 4040.	3641, 3712, 3767, 3775, 3776, 3778, 3823, 3833, 3834, 3913 to 3917, 3959, 3961, 3967, 3974, 4015, 4029.	3501, 3506, 3507, 3509, 3510, 3511 to 3532, 3535 to 3548, 3554 to 3572, 3575 to 3587, 3589 to 3616, 3619, 3620, 3622, 3623, 3626 to 3630, 3632 to 3638, 3640, 3642 to 3648, 3650 to 3652, 3654 to 3658, 3660 to 3666, 3668 to 3690, 3692 to 3705, 3716 to 3720, 3725 to 3728, 3732, 3735 to 3746, 3748 to 3765, 3769 to 3773, 3780 to 3804, 3807, 3810, 3811, 3817 to 3819, 3963, 3964, 3965, 4009, 4011, 4024, 4025, 4031, 4032, 4034 to 4039.	3533, 3549, 3551 to 3553, 3621, 3641, 3649, 3653, 3659, 3712, 3734, 3767, 3768, 3774 to 3776, 3778, 3823, 3960, 4026, 4029.

Table 35
[See column (5) of Schedule I.]

Mouza Kalikapur

Substantially water body oriented area		Agricultural area		Urban/Rural settlement are	
	(I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
	375.				

Table 36

[See column (5) of Schedule I.]

Mouza Dhapa Manpur

Substantially water body oriented area		Agricultural area (II)		Urban/Rural settlement area (III)	
Sheet No. 3:					
227 to 231, 232 to 236, 237, 238, 239.				214.	215, 216, 217, 219, 220, 221.
Sheet No. 4:					
	334, 335, 378, 379.			326, 327, 336 to 377, 380 to 385, 387, 388, 389 to 399, 430, 432 to 456, 478 to 480, 482 to 485.	312, 315, 325, 328, 329, 331, 333, 334, 335, 378, 379, 431, 481.
Sheet No. 5:					
503 to 512, 516.	501, 502.			513, 514, 515, 517, 518 to 520, 521 to 526.	501, 502.
Sheet No. 6:					
601 to 604, 612 to 614.					
Sheet No. 7:					
704, 714, 716.				701, 702, 703.	
Sheet No. 8:					
951 to 967, 974 to 989, 992, 994 1003, 1004 to 1014, 1015 to 1022.				968 to 973, 993.	
Sheet No. 9:					
776 to 779, 784 to 788.					
Sheet No. 10:					
801 to 818.					
Sheet No. 11:					
830, 833 to 835, 852, 857, 859, 865, 869 to 879, 882, 884, 887, 888, 889, 890, 891, 893 to 895, 898, 899, 902, 904 to 910, 926,	860, 862, 867, 880, 881, 885, 886, 896, 900, 901, 903, 929, 2283.			826 to 829, 831, 832, 836 to 851, 853, 854 to 856, 858, 861, 863, 864, 866, 868, 883, 892, 897, 911 to 925,	860, 862, 867, 880, 881, 885, 886, 896, 900, 901, 903, 929, 2283.

Substantially water body oriented area		Agricultural area		Urban/Rural settlement area	
((I)		(II) .		II)
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
927, 930 to 933, 939, 940, 945, 946, 948 to 950, 2255, 2257, 2259, 2260, 2269, 2270, 2272 to 2277, 2279, 2280, 2282, 2284, 2285, 2286, 2287, 2290, 2300, 2301.				928, 934 to 938, 941, 942 to 944, 947, 2256, 2258, 2261 to 2268, 2271, 2278, 2281, 2288, 2289, 2291 to 2299, 2302.	
Sheet No. 12:					
1088, 1089, 1090 to 1093, 1094, 1095, 1097, 1098, 1102, 1103, 1104, 1105, 1107, 1108, 1112 to 1119, 1121 to 1132, 1134 to 1199.	1081, 1083, 1084, 1086, 1087, 1096, 1100, 1101, 1106, 1120, 1109 to 1111.			1051 to 1058, 1059 to 1070 1071 to 1080, 1082, 1085, 1106, 1133, 1200, 1201, 1202.	1081, 1083, 1084, 1086, 1087, 1096, 1100, 1101, 1106, 1120, 1109 to 1111.
Sheet No. 13:					·=···
1306, 1307, 1308, 1311 to 1314, 1319 to 1336, 1339, 1341 to 1346, 1347 to 1356, 1359 to 1400, 1403 to 1405, 1406, 1410, 1428, 1431, 1435 to 1483, 1491, 1494, 1497, 1499, 1512 to 1514, 1538 to 1544, 1548 to 1553, 1555, 1556 to 1560, 1562 to 1579, 4001.	1427, 1554.			1301 to 1305, 1309, 1310, 1315 to 1318, 1340, 1357, 1358, 1401, 1402, 1407 to 1409, 1411 to 1413, 1414 to 1426, 1429, 1430, 1432 to 1434, 1484 to 1490, 1492, 1493, 1495, 1496, 1498, 1500 to 1511, 1515 to 1537, 1545 to1547, 1561, 1580 to 1597, 1598, 1599, 1600.	1427, 1554.
Sheet No. 14:	<u> </u>			1	
1601 to 1653, 1655 to 1666, 1736 to 1803.				1667 to 1735.	
Sheet No. 15:					
1951 to 1953, 1961, 1975, 1977, 1981 to 1999, 2001 to	1963, 1964, 1968, 2000, 2098, 2101, 2116.			1954, 1956 to 1960, 1962, 1965 to 1967, 1969, 1970 to	1963, 1964, 1968, 2000, 2116.

Substantially water body oriented area		Agricultural area		Urban/Rural settlement area	
(I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
2043, 2049 to 2082, 2083, 2084 to 2097, 2099 to 2100, 2102 to 2115, 2117, 2126 to 2136, 2242 to 2250, 2355 to 2358, 2359 to 2364.				1974, 1976, 1978 to 1980, 2044 to 2048, 2118 to 2125.	

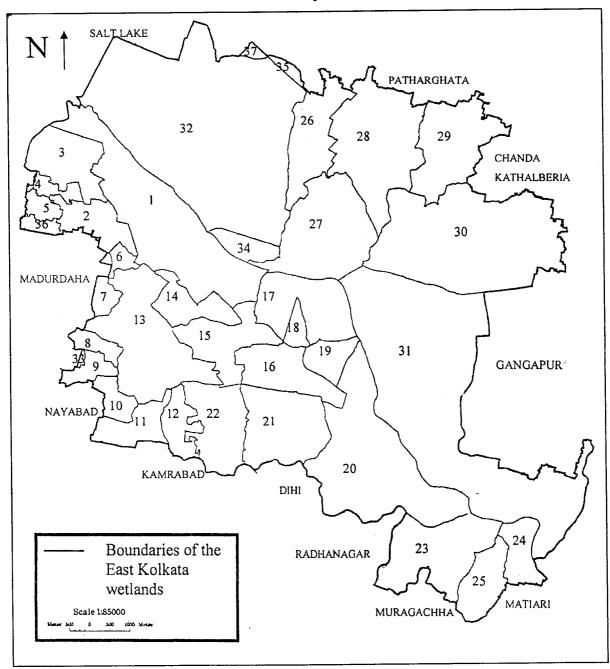
Table 37
[See column (5) of Schedule I.]
Mouza Thakdari

	abstantially water body Agricultural area oriented area		Urban/Rural settlement area		
	(I)	(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full) Dag No. (part)		Dag No. (full)	Dag No. (part)
781, 931, 932, 933 to 935, 941, 943, 947.	942, 955, 973.			936 to 940, 944 to 946, 948 to 954, 956.	942, 955, 973.

Schedule II

[See clause (c) of section 2.]

Map



By order of the Governor,

MD. HESAMUDDIN, Secy. to the Govt. of West Bengal, Law Department.